ments of imported components and scarce raw materials through our normal earnings of foreign exchange and in other words, according to him, stagnating. No Government and certainly not this Government can embark on a policy of stagnation. Prof. Mukerjee and his friends want us to do away with aid. I for one and this Government would be very happy to do away with aid as soon as possible. But would the Opposition be willing to join in demanding in this country a lowering of consumption, freeze of wages and profits and not insist on adequate food rations so that we can build this country without aid. It does not happen. The moment, there is talk of possible fall in food ration in any part of the country, our friends are the first to lead demonstrations against any such move. If there is the slightest price rise because of import difficulties, we have immediately processions. If a factory cannot function because some spare parts are not available which have to be imported, our friends are the first to threaten all kinds of consequences... (*An Hon. Member*: That is the only language you understand). Whatever policy we follow, whatever controls we have, we cannot avoid shortages in this country because our requirements are so massive and the process of production is going to take so long that we have to live with shortages with privations and with hardships and it is necessary that Members on this side of the House or on that side will have to jointly accept this particular fact. Otherwise, we would only be undermining the confidence of the people in this country, in the democratic process and confidence in their own future.

Shri Umanath (Pudukkottai): In the Government.

Shri Rameshwar Rao: It is not the responsibility of the Government alone. It is the responsibility of every Member of this House who believes in democracy and the democratic process of development.

1099(ai)LS—8.

Sir, I am concluding. I shall not take very long. But I only hope that the contradictory slogans, deliberately confusing slogans that our friends try to put forth will stop. It is time that we realised that whatever processes we follow, we have to accept limitations on consumption, and without limitation on consumption there can be no surplus for investment and growth.

13.50 hrs.

ARREST OF A MEMBER

Mr. Deputy-Speaker: I have to inform the House that the Speaker has received the following telegram:

> "Shri Indulal Kanaiyalal Yagnik, M.P., resident of Ahmedabad, detained today at Ahmedabad, under section 3(1)(A)(II) P. D. Act and sent to Baroda prison. Letter follows. Police Commissioner".

An hon. Member: Is it under P.D. Act?

Mr. Deputy-Speaker: Yes.

13.51 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—*contd.*

Shri A. K. Gopalan (Kasergod): Mr. Deputy-Speaker, Sir, it was good that before I started my speech, I heard the news of the arrest of an hon. Member of this House under the P. D. Act. So, that is the way in which the problems are going to be solved.

There have been many motions of no-confidence before this House during the recent past. The policies of the Government have been sharply criticised during these debates but the Government blatantly refused to pay any heed, with the result that the country is on the verge of bankruptcy. This motion is however different from all the other earlier motions. The

[Shri A. K. Gopalan]

people have already expressed no-confidence in the Government by three massive actions. The people in West Bengal, by their magnificent two bandh actions in a period of one month have shown that they have lost faith in the Congress Government. The successful UP bandh action and the wanton shooting at Banda have proved that the people hate the Government more than anything else.

Two lakhs of Central and State Government employees in Calcutta, on 12th July, had demonstrated for dearness allowance and better wages. The Prime Minister cannot visit a State without arresting hundreds of people in that State for the simple crime of organising a black flag demonstration. The Government can not handle a strike unless it arrests the trade union leaders and resorts to lathi charges, tear gas shells and firings. This discontent is growing not only among the workers, peasants, students and teachers, but even the State and Central Government employees are coming out in struggle in a big way. Several other sections of the people also are coming into the arena. I understand that as far as the CHS doctors are concerned, because the assurances given had not been implemented, they have also decided to go on strike.

The recent strike of Uttar Pradesh State Government employees is only an indication of their growing hatred towards the callous policies of the Government. If the Government still prefers to shut its eyes to these harsh realities, the strike of the U.P. State Government employees will not be the last one.

There is a mass upsurge everywhere in this country, and never before in the past has there been so great an urge for unity among the people to defeat the bankrupt policies of the Government. Any Government with some respect for public opinion would have resigned and sought a new confidence from the people. This Government, however, has become so immune to public opinion that it is still clinging to power and making every effort to suppress the popular movements.

The people are coming on to the streets because their conditions have become intolerable. They do not need anybody to tell them that the responsibility for the malaise lies wholly with the Government. There is no use finding fault that it is because of the Opposition, and that because the Opposition incites the people to do so, the people come out in the streets. If the Opposition is so strong enough that all the Central Government and State Government employees and teachers and others are going out for a struggle, then certainly the Government have to think about their position. If the Government thinks that this discontent can be crushed by unlawful detentions, lathi charges, tear gas shells or bullets, it is living in a fool's paradise. Even today, though not under the Defence of India Rules, under the P.D. Act, an hon. Member of this House who was in station after the Parliament recess has been arrested. The Government cannot but do it. Where the problems of the people cannot be solved, where some measures cannot be taken to give food to the people, to give jobs to the people, then, the only way in which the Government thinks it can continue in power is by the application of the P.D. Act, arrests, and so on.

This motion of no-confidence is being moved in this House when the country is passing through a severe crisis. Who else except the Government is responsible for it? It is not only an economic crisis that is affecting the lives of the people in this country, but our political independence and sovereignty are also in danger. The policies of the Government since Independence have only fattened the big business and landlords in this country. They along with the foreign monopolists have looted our

people all these days and that is the main cause of their present sufferings. The five year Plan can no more act as the donkey's carrot for the common man.

The fourth Plan was supposed to begin its operation from April 1966. Where is the fourth Plan? Four months have already passed, but this parliament has no knowledge of the Plan Though outwardly it is said that the Planning Cimmission is finalising it, in reality the targets are being settled in New York and Washington. The Government will get aid only to those projects which the Johnson administration consider to be profitable to US creditors. The World Bank has got a right to veto every project and its representatives are in a position also to dictate terms to the Government regarding every dollar given to India.

No self-respecting country will accept aid on such humiliating terms. Our Government has, however, not only lost the sense of honour and national pride, but it is prepared to take any servile attitude towards imperialists to get some doles of dollars. This has resulted in reducing the whole planning into a sum-total of programme for which the foreign powers are prepared to dole out some money. When I read foreign papers characterising India as the biggest beggar in the world, I hang my head in shame. If there had been an international competition of begging, I am sure the first three prizes would have been bagged by our Planning Minister, the Food Minister and the Finance Minister.

Full-throated praise is being showered on our Prime Minister for her so-called realism and ability, by the western imperialist press. They find her to be the best Prime Minister for this country who can submit to their dictates and sell out national interests and honour ungrudgingly. The Government's spokesmen have been speaking from the house tops that devaluation was a corrective to economic imbalances and hence it was inevitable. It is just an attempt to hoodwink the people and side-track the attention of the people and also side-track the attention from the dismal failure of the Government to develop an independent economy despite our three Plans.

When the nation was being told categorically that there would be no devaluation, negotiations were carried on behind the back of the people with the respresentatives of the World Bank on this question. This double standard is being continued while explaining the decision of devaluation to the people. Despite categorical denials of any external pressures by the Union Finance Minister, it was unequivocally stated by him in a note which he specially prepared for the Congress party that "the action could not be postponed as all further aid negotiations hinged on it."

When we were opposing aid from imperialist powers on the ground that it was with strings, the Government always was denying it. Now, the cat has come out of the bag, and it was proved that the aid had got very dangerous strings. Our Government has borrowed Rs. 4,000 crores from abroad, which means that every person in India has got a debt of Rs. 85 to a foreign power. About 2,300 collaboration agreements have been signed during the last decade, with foreign companies, which has increased also the grip of foreign capital on our economy. The Government has given concessions to foreign capital in the matter of taxation, royalties, export of profits, etc., so that our country has become a hunting ground for foreign capitalists.

14 hrs.

This path of abject dependence on foreign capital is bound to result in stagnation in our economy. The wheels of our industries cannot move unless intermediary goods are supplied by foreign companies. Our production in the second half of 1965 increased only by 4 per cent which shows the magnitude of the stagnation

[Shri A. K. Gopalan]

reached by our economy. It is this dependence that is mainly responsible for devaluation. Was this dependence inevitable? I do not think so. But the Government preferred to link its fate with foreign capitalists whose consequences are being experienced by us after devaluation. Therefore, I think devaluation has created a serious threat to our economic independence and national sovereignty.

Sir, it is puerile to argue that our exports will go up substantially as is visualised by the Government. In reality, we will have to export more to earn the same amount of foreign exchange. Our burden of repayment of loan will go up substantially resulting in crushing burdens on the people. The cost of production of commodities which are dependent on imports will go up substantially higher. This condition will take our economy to chaos and the danger of run-away inflation is already pointed out by some prominent economists.

The prices of essential goods have gone up at least by 20 per cent according to an estimate. These will continue to push upwards and in the absence of any compensatory cash benefits the living standard will be eroded considerably.

Yet the Government accept these measures dead at night because of imperialist pressure. Therefore, the devaluation of the rupee is an anti-national act which will only benefit foreign monopolists and their collaborators. What right the Government has to sell out the national interests at the dictates of dollar-kings, people may ask.

The Monopolies Commission, despite its hesitations noted certain monopolistic tendencies in the economy. After reading the report, I felt that the Report under-estimated the danger of monopolies. However, whatever tendencies have been noted are totally ignored by the Government. Shri Asoka Mehta in the early fifties wrote a booklet *Who Owns India*, in which he highlighted the danger of monopolies in India. Now after three plans, the danger has become more glaring, but the Planning Minister is unable to see monopolies in the country. Now I feel like writing another booklet *Who Owns the Planning Minister?*

Sir, the Government is not only refusing to take steps against monopolies, but it is taking every measure to strengthen them.

Sir, the failures of the Government on the agrarian front are simply astounding. Not a single scheme of the Government in the rural sector has given any relief to the poor people though crores of rupees have been spent on them. The fact is that these schemes were never meant for them. The only section that reaped fruits from them has been the upper strata of the rural society, a fact which has been admitted by even well-known economists in the country.

I am only quoting here Dr. K. N. Raj, who observes:

> "Government policy has also vastly increased the economic power of large and medium-sized farmers and weakened the ability of the Government to get hold of their surplus. It is a measure of their strength that approximately one-eighth of all rural households own nearly three-fifths of the total assets. In the absence of effective progressive taxation of agricultural incomes or land revenue of a kind that could make a difference, they have grown richer and more powerful over time."

He further says:

> "The bulk of the economic credit made available by the Reserve Bank at low rates of in-

terest—and which now amounts to more than Rs. 250 crores per annum—has also been able to be made available precisely to this top one-eighth of the rural population."

No boastful claims from the Treasury benches can cover up the out-and-out reactionary character of their policies.

Now take the example of food production. The official statistics show that *per-capita* availability of daily foodgrains was 17.5 ounces per day during 1965-66. Where has all this food gone? What happened to the Food Corporation of India formed with great fanfare and publicity?

People today are not demanding more than what is available in the country. But the Government cannot guarantee even this quantum of foodgrains to the people. The assurance given by Shri Gulzarilal Nanda long back in 1962 that in every factory employing 300 or more workers, fair-price shops would be opened, still remains a dead letter.

If the present Food Minister had the slightest regard for the sufferings of the people, he would have resigned his post long ago. Now it appears that he will not quit his post unless he is forced to do so by the people.

The statistics of food production during the last decade highlights in a crystal clear manner that India could do without PL 480 imports, which have not only made our agrarian economy more stagnating but have also darkened the US shadow over our country. This so-called aid has become a lever in the hands of Uncle Sam to bring more and more pressure on our economy and to dictate terms to the Govment over one issue after another.

Earlier we had to pay the freight charges for PL 380 imports in rupees. Later on the US Government insisted on carrying 50 per cent of the cargo in US bottoms and compelled us to pay the amount in dollars. Now they want the entire repayment of PL 480 loans in dollars.

This policy of Government has assumed such ridiculous proportions that even some members of the ruling party find it extremely difficult to defend it. Shri Krishna Menon, while expressing his disgust at this policy last year had to admit:

"We cannot depend on borrowed food, borrowed money, borrowed hopes and aspirations".

However, our Government cannot take a single step in this country unless it borrows something from the US.

The procurement policy of the Government has been a big hoax played on the people. The total foodgrains procured by the much advertised Food Corporation of India during 1965-66 amounted to only 6.6 lakhs tones. This food is not even sufficient to feed 40 lakhs people in this country. A Corporation formed with an investment of Rs. 100 crores is not in a position to feed even 1 per cent of the people. Despite huge publicity, the total foodgrains procured by all the State Governments during 1965-66 amounted to only 20·4 lakh tones. This too was forcibly collected from small peasants while the landlords were left free to sell the foodgrains at exorbitant prices.

The hoarders and blackmarketeers naturally consider the policy of the Government as a boon. They get a golden opportunity to increase the prices to fantastic levels and loot the common man. Even according to official statistics, the prices of cereals went up from 148 in October 65 to 164 in June 66. In the case of rice, the index number shot up from 141 in October 65 to 167 in June 66. It should be borne in mind that these figures are based on the under-estimated prices quoted by the traders while the blackmarket prices are substantially higher than these quoted

[Shri A. K. Gopalan]

prices. Yet, the official statistics cannot hide the fact that the prices are shooting up alarmingly. The Food Minister's formal assurances about holding the price line are meaningless. The other day the Commerce Minister said that the prices have increased by only 1 per cent. The All India Radio says what are the prices. But people cannot go to the All India Radio to get things. They have to go to the shops where the prices are different from those mentioned by AIR.

Much has been said in this House on corruption and nepotism. The whole administration has become rotten due to corrupt practices and it has taken the worst form at the ministerial level. Bribery has become rampant and the amount to be paid as bribe is going up at a higher rate than the cost of living index. It has become almost impossible to get a contract sanctioned unless a bribe is paid to the persons concerned.

The Government, in the name of checking corruption has only created a machinery to whitewash it. The recommendations of the Santhanam Committee have been kept in cold storage and serious charges of corruption are not investigated in time. Even when complaints are made by the members of the ruling party efforts are not made to look into the charges. There is not a single State in the country where members of the Congress Party have not levelled serious charges of corruption against the responsibile Ministers including the Chief Minister. However, at every stage the Prime Minister has invariably cleared up all these cases and that has created dissatisfaction even among the ruling party.

In Orissa, the question of corruption has assumed the form of a first class scandal. The report of the CBI and the attitude of the Cabinet on it has amply proved that the Union Government deliberately tried to cover the alleged corrupt practices of the two Chief Ministers of that State.

The Home Minister in a dramatic manner said that if he failed to end corruption in two years he would resign his post. The nation experienced phenomenal growth of corruption and bribery in these two years. The Sadachar Samiti, the fond child of the Home Minister, itself became a refuge for notorious people to cover up their corruption. Though a certificate from the late Prime Minister enabled also the Home Minister to continue in his post, his pious talk against corruption failed to deceive anyone.

The corruption at the ministerial level has become a serious threat to the efficient working of the administration. It has corroded the entire state apparatus to such an extent that foreign agents and Indian tycoons can purchase some of these officials and get everything they want through them. No wonder this machinery refuses to move when the question of public interest comes to the forefront.

The people have no other alternative but to fight against these bankrupt policies. The rising prices have depressed the real wages of the workers in the absence of cent per cent neutralisation of the rise in consumer price index numbers. When the Government is denying this right to its own employees in Central Government services and in public sector undertakings, it is futile to expect the private sector employers to honour this commitment.

Sir, the Labour Minister recently made a categorical declaration that the question of reduction of dearness allowance of the workers did not arise. But the same Government in Madras State has referred the demand of Mahaluxmi Mills, Madurai, for reduction in dearness allowance to the Tribunal. Is it the way to honour the assurance? What confidence can the workers have in this Government which opposes the cut in dearness allowance in words but allows the employers to file a case in the Tribunal on the same issue? What confi-

dence can the Government employees have in this Government which opposes wages freeze in words but implements it in practice by refusing to give adequate dearness allowance to its own employees?

Mr. Deputy-Speaker, the Government assured that there would be no retrenchment in oil companies as a result of automation. But the facts show that employment in oil companies is going down and the workers are retrenched in the name of voluntary retirement. The Government is openly siding with the foreign oil companies and suppressing the petroleum workmen. The Life Insurance Corporation is also planning to introduce electronic computers which will throw out of jobs thousands of employees. The Government is giving formal assurances that there would be no retrenchment in practice but they will be asked to retire voluntarily. A novel method of retrenchment borrowed by the Government from the land of PL 480 doles! They are replacing men by machines because the machines will not ask for any dearness allowance, they will not shout slogans, they will not ask for higher wages. In order to avoid all that, what is done here in this country is that at a time when so many lakhs and lakhs of our young men are coming out of the colleges and other institutions and are going without jobs, when unemployment is on the increase, automation is brought not only in the public sector but also in the private sector.

The employment situation is becoming critical and the Government is adding oil to the fire by introducing automation. In an under-developed country like ours automation will lead to disastrous consequences. The Government is ready to waste crores of rupees in foreign exchange when the country is in dire need of it. It is, however, unmindful of it because the U.S. creditors want to sell their computers to India.

The peasants have also suffered greatly due to the policies of the Government. The prices of necessities which the peasants and agricultural workers purchase have reached fantastic heights but the prices of agricultural products which the peasants sell do not show a similar rise. The rural traders appropriate all the benefits of the price rise while the poor people are exploited.

About the conditions of the middle class employees the less said the better. Their miserable conditions are also compelling them to organise themselves and fight for maintaining their living standards. What about the small factory owners? They have also been affected severely after the devaluation and many have had to close down their concerns. 1100 hosiery units in Punjab have already been reported to have closed down after devaluation resulting in unemployment of nearly 40,000 workers. The handloom industry had been the worst hit in recent times rendering lakhs of handloom weavers in Madras, Kerala and other States unemployed.

Therefore, the people have to figl in sheer self-defence and no repres sion can deter them from their path o struggle. The arbitrary use of em ergency powers and Defence of Indi Rules have played so much havoc i the country that even prominent law yers and jurists have characterised this state of affairs as constitutional dictatorship and the beginning of the end of democracy. The Home Minister has nonchalantly used these draconian powers to keep the ruling party in power. Sir, the country has been under these unconstitutional regulations for nearly four years without any justification whatsoever. Twice in this period thousands of leading workers of our party were detained without trial. During this period the DIR was also recklessly used to suppress struggles and other popular movements. Normal trade union activities became impossible due to the

[Shri A. K. Gopalan]

misuse of these Rules. When the DIR was universally condemned by all sections of the people the Government found it difficult to continue the rule with the help of it. The opposition to these measures started coming from the members of the ruling party and the Home Minister was asked in this House by his own partymen to leave the chair if he could not rule without the DIR. The so-called restricted use of the DIR arose from the mounting opposition to these unconstitutional methods. The Government, however, cannot rule in a constitutional manner and hence it is trying to arm itself with further dictatorial powers. In between the two sessions of Parliament the Government promulgated four Ordinances, and wider powers have been given as far as DIR is concerned.

The Unlawful Activities (Prevention) Ordinance has highlighted the fast developing Macarthyism in India which has become a serious threat to civil liberties in the country. The Government is empowered to ban any political party on fictitious grounds and can detain a person for longer period even for advocating a change in the Government. If I speak like this outside I do not know whether I will be here in the next session of Parliament or I will be inside the jail, because even overthrowing the Government cannot be propagated. Unless the democratic movement in India takes up this challenge and compels the Government to withdraw these dictatorial provisions the future of democracy in India will no doubt be dark.

The Government has already resorted to Hitlerite methods to suppress Parliamentary democracy in the country. The dissolution of the Kerala Legislative Assembly after the defeat of the Congress in the mid-term elections—the Assembly was not called, it was dissolved—the prorogation of the West Bengal Assembly, suspension of the entire Opposition in the U.P. Legislative Assembly and the imposition of the President's Rule in Punjab after the decision to bifurcate the State are only some examples of this trend. In Punjab the Ministry was dissolved but the Assembly is still there because it is not Kerala, it is Punjab. In Punjab the members of the Assembly are getting their salary whereas in Kerala the Assembly was not called and it was dissolved. This is parliamentary democracy. The recent performance of the ruling party in Parliament on the no-confidence debate is still fresh in the minds of all.

The ruling party is losing fast the faith in parliamentary democracy and democratic methods of Government. In Kashmir, section 144 has been promulgated since the last three months throughout the valley. The opposition parties are prohibited from holding public meetings while the ruling party is given all the facilities for the same. Is it the manner in which the Government is preparing for the next general elections? It shows the growing isolation of the Government from the masses. Over-reliance on dictatorial methods will only bring nearer the end of the hated regime of this Government.

In the field of foreign policy, the Government's position became very ridiculous on the question of Viet Nam. When the US Government blatantly violated the Geneva Agreement and committed aggression, India kept silent on the plea of a neutral policy. Even though the Vietnamese fought valiantly and liberated more than four-fifths of South Viet Nam, our Government continued to recognise the puppet regime and refused to recognise the National Liberation Front. When the US Government received a rebuff from the people of Viet Nam, the Government of India came forward with a proposal which was welcomed by the US imperialists and their

stooges. It was actually a US proposal which was placed before the world by our Prime Minister. The Prime Minister's recent visit to Cairo, Belgrade and Moscow to sell this proposal proved to be a total failure. How can President Nasser, who has recognised the National Liberation Front, agree with our Prime Minister, who is in good terms with the hated Ky regime of South Viet Nam? President Tito of Yugoslavia found it difficult to accept that pro-Western proposal while Mr. Kosygin did not in the joint communique. The proposal was such that no non-aligned country could express support to that proposal. By making such a proposal the Prime Minister has made this Government a butt of ridicule in the Afro-Asian countries.

Our Government have also very shamelessly supplied materials to the puppet Government of South Viet Nam in the name of normal trade relations. By supplying trucks, steel and chemicals to the South Viet Nam stooge Government, our Government is both directly and indirectly supporting the aggressive acts of the US Government. Their only consolation is that they are getting foreign exchange. Are we happy in earning some dollars by helping the murder of the Vietnamese people?

On many occasions in the past I have criticised the growing defence expenditure and cautioned the Government to pay more attention to development. The official spokesmen, however, preferred to take refuge under the dictum that defence and development should go together. Our country is spending roughly about Rs. 1,000 crores on defence and it is likely to go up substantially. This huge expenditure is maintained only by diverting a large part of the funds from development programmes. Therefore, the question of taking an initiative to settle our dispute with China peacefully assumes special importance. The present policy of Government of containment of China will only result in adding to the already high defence expenditure and divert large funds from developmental activities. Even now, if the Government shows awareness of the problems, it can face the problems and settle all the outstanding issues with our neighbours peacefully.

I am confident that the opposition parties will replace this Government. This will happen in many States in India. 18 years of Congress misrule has now convinced the people of this country that unless this rotten government is brought down, no basic improvement in the conditions of the people is possible. They are already prepared for the gigantic struggle and it is the sacred duty of the opposition to help them to intensify their struggle. No concessions can be snatched by the people unless they compel the Government through bitter and long drawn struggle.

When the emergency regulations are still governing this land and new repressive measures are being introduced I cannot say when the Home Minister will put me behind the bars along with others. Perhaps he may do that before the next general elections, as he did on the eve of the Kerala mid-term elections. If the interests of the ruling party demand it, Government will not hesitate even to postpone the elections. I am not, however, worried about it because I have full faith in my countrymen. People who could overthrow a foreign government will not tolerate a national government which is worse than the foreign Government. Come what may, the Indian people will not rest until they change the present government and establish a genuine people's democratic government. This is the writing on the wall. So, nobody could save this government from the wrath of the Indian people.

I will conclude my speech with a note of warning. There is yet another vote of no-confidence within six months, and that is the vote of no-confidence through the ballot box. I am sure that in the next six months

[Shri A. K. Gopalan]

we are going to face a very big crisis. Because of their policies, the present Government will not be able to solve the food problem or the problem of the rising prices. Therefore, as far as Kerala is concerned, the Congress will be written off during the next general elections and that will be a vote of no-confidence through the ballot box. Though it may surprise the ruling party, it will not surprise the people of this country. After the next general elections in at least four or five States there will non-Congress government and the Congress will be reduced to a minority party. It is all because of the policies of the Government. Government are not paying any attention to the problems facing the people. They are not making any effort to find out why people are carrying out struggles and strikes, why a certain section of the people like professors and teachers which in the past never came out with strikes is now coming out with strikes and agitations. The Government are not prepared or willing to go into the problems of these people which make them come out with strikes and agitations. Government are simply using their repressive measures more and more to stop the strikes and agitations. They will understand the result of their policy only when the final no-confidence motion through the ballot box is passed against them. Now they are blind and deaf to it. They cannot understand what the people say. They will understand it when the election results are announced.

श्री सिद्धेश्वर प्रसाद (नालंदा) : उपाध्यक्ष जी, अभी माननीय सदस्य, श्री गोपालन, ने अविश्वास-प्रताव के समर्थन में जितनी चिन्ता वियतनाम के लिए व्यक्त की है, अगर उन्होंने उसकी आधी चिन्ता भी चीन के द्वारा पाकिस्तान को हथियार दिये जाने और उससे इस देश की आजादी के लिए उपस्थित हुए खतरे के बारे में व्यक्त की होती, तो इस सदन के माननीय सदस्यों को थोड़ा संतोष होता । वस्तुत: श्री एच० एन० मुकर्जी ने जो अविश्वास-प्रस्ताव सदन के सामने प्रस्तुत किया है, उसमें कोई जान नहीं है और सारा सदन उसका विरोध करता है ।

यह बात बिल्कुल स्पष्ट है कि आज जिस परिस्थिति में हम गुजर रहे हैं, आज देश के सामने जो संकट है, देश के सामने जो अनेक प्रकार की समस्यायें है, उनको देखते हुए इस देश की जनता को, इस देश की सरकार को और इस देश के सभी दलों को अपनी पूरी शक्ति संकट की उन स्थितियों से उबूरने में लगानी चाहिए । उनको अपना सारा समय ऐसे उपाय सोचने में लगाना चाहिए, जिससे इस देश का सर्वांगीण विकास हो सके । उनको अपना पूरा समय यह सोचने में लगाना चाहिए कि हमारे देश की सीमा पर जो दुश्मन की फौजें खड़ी है—वे फौजें चाहे चीन की हों और चाहे पाकिस्तान की—कैसे हम उनका मुकाबला कर सकते हैं और कैसे हम अपनी आजादी की रक्षा कर सकते हैं ।

आज श्री गोपालन ने वियतनाम की जितने जोरदार शब्दों में चर्चा की, कल श्री मुकर्जी ने भी अपने भाषण के अन्त में उतने ही जोरदार शब्दों में उसकी चर्चा की थी और कलकत्ता की गलियों में वियतनाम के सम्बन्ध में पढ़ी जाने वाली कविता का भी उल्लेख किया था, जो इस प्रकार है :

"मुक्तियुद्ध अविराम वियतनाम, वियतनाम स्वाधीनतार आर एक नाम, वियतनाम, वियतनाम, तोमार नाम, आमार नाम, वियतनाम, वियतनाम ।"

मुझे बड़ी प्रसन्नता होती, अगर 1962 में जब कि चीन ने इस देश पर हमला किया था और इस देश ने एक राष्ट्र के रूप में खड़े हो कर उस आक्रमण का विरोध किया था, काश! श्री मुकर्जी या उनकी पार्टी के किसी सदस्य, या श्री गोपालन या उनकी पार्टी के किसी सदस्य ने ऐसी कविता का उल्लेख किया होता। 1942 में भी जब इस देश की जनता अपनी आजादी की लड़ाई लड़ रही थी, तब भी इस दल के लोगों ने अंग्रेजी सरकार के साम्राज्यवादी रूप का विरोध करना आवश्यक नहीं समझा था। 1962 में भी जब ऐसी परिस्थिति पैदा हुई, तब भी उन्होंने उस आक्रमण का विरोध करना आवश्यक नहीं समझा।

ऐसी स्थिति में श्री मुकर्जी या श्री गोपालन जो कुछ कहते हैं, यह स्पष्ट है कि इस देश के लोगों को उस पर कोई विश्वास नहीं है। श्री मुकर्जी ने अपने भाषण में जो तर्क दिये, जनसंघ के नेता, श्री त्रिवेदी, ने उनका जिस प्रकार खंडन किया, वह इस सदन के सामने है।

श्री मुकर्जी ने जो कविता पढ़ी, उसके उत्तर में मैं चार पंक्तियां निवेदन करना चाहता हूं :—

चिल्लाते है विश्व विश्व कह जहां चतुर नर ज्ञानी,
बुद्धि-भीरु सकते न डाल जलते स्वदेश पर पानी,
वियतनाम के रणधीरों के ही गुण गाए जाते,
दिल्ली के रुधिराक्त वीर को देख लोग सकुचाते।

इस स्थिति में जो लोग कभी पीकिंग की चिन्ता करते हैं, कभी वियतनाम की चिन्ता करते हैं और कभी वाशिंगटन की चिन्ता करते हैं, लेकिन जो इस देश की जनता की चिन्ता नहीं करते हैं, जिन लोगों को ज्यादा चिन्ता इस बात की है कि भारत सरकार जो नीति निर्धारित करती है, वह विदेशी दबाव के कारण करती है, लेकिन जिन्हें इस बात की चिन्ता नहीं है कि स्वयं उनके दल की नीतियों पर दूसरे देशों का कितना दबाव और असर है, इस देश की जनता उन लोगों पर कभी भी विश्वास नहीं कर सकती है। इस प्रकार की आलोचनाओं के कारण थोड़ी देर के लिए इस देश की जनता को भड़काया जा सकता है, उस में असंतोष पैदा किया जा सकता है, उसको गुमराह किया जा सकता है, उसको हड़ताल करने के लिए उकसाया जा सकता है, कभी उसे ट्राम और रेलगाड़ियों को रोकने के लिए उकसाया जा सकता है लेकिन इस से उस उद्देश्य की सिद्धि नहीं हो सकती है जिसके बल पर हम इस देश में उत्पादन बढ़ा सकते हैं, इस देश की गरीबी को दूर कर सकते हैं, इस देश की जो दूसरी समस्यायें हैं, उन समस्याओं का समाधान कर सकते हैं। हमारे देश की जो समस्यायें हैं वह पिछले पन्द्रह बीस वर्षों में नहीं उत्पन्न हुई, हजारों साल की समस्यायें हैं। हम दुनिया में इतिहास की दौड़ में समय की दौड़ में पिछड़ गए और उनके कारण हमारे सामने जो समस्यायें उत्पन्न हुई हैं, उन समस्याओं का समाधान करने के लिए स्वतंत्रता के बाद हमने जो रास्ता अपनाया उसके कारण हमारे देश की जो सर्वांगीण प्रगति हुई है वह बिलकुल स्पष्ट है। चाहे शिक्षा का क्षेत्र हो, चाहे स्वास्थ्य का क्षेत्र हो, चाहे और दूसरे क्षेत्र हों, किसी भी क्षेत्र में किसी न किसी रूप में प्रगति होती रही है, उत्पादन बढ़ता रहा है, औद्योगिक क्षेत्र में भी, कृषि के क्षेत्र में भी और हर क्षेत्र में हम किसी न किसी रूप में विकास को आगे बढ़ता हुआ पाते हैं। लेकिन जो वास्तविकता से आंख मूंदने वाले हैं, जो तथ्य को देखना नहीं चाहते हैं, जो तर्क में विश्वास नहीं कर सकते हैं, जो आदमी इन सारी बातों को आंख खोलकर देखना नहीं चाहते, उनके लिए यह सारी तरक्की बेकार हो जाती है और उनके लिए दूसरी जगह से जो निर्देश प्राप्त होते हैं, उन निर्देशों, उन विचारों का ही विशेष महत्व रहता है। ऐसी

[श्री सिद्धेश्वर प्रसाद]

स्थिति में हमें इस बात पर विचार करने की जरूरत है कि जब पाकिस्तान और चीन हमारे लिए खतरनाक स्थिति उत्पन्न कर रहे हैं और ऐसी संभावना है कि दो महीने में, चार महीने में, जब भी उनको मौका मिलेगा हमारे देश के ऊपर आक्रमण करेंगे, ऐसी स्थिति में हमें यह सोचना है कि कैसे इन विरोधी दलों ने जो सारे देश में एक असंतोष का वातावरण उत्पन्न करने का प्रयत्न किया है, उसमें हम अपनी सारी शक्ति एकत्र कर सकते हैं और विदेशी खतरे का सामना कर सकते हैं।

भारत की पिछले वर्षों में जो संतोषजनक प्रगति हुई है उसका उदाहरण हमें तब देखने को मिला जब पिछले वर्ष पाकिस्तान ने हमारे ऊपर हमला किया और तब अमेरिका की मदद के बावजूद, चीन की मदद के बावजूद, पाकिस्तान को मुंह की खानी पड़ी और विदेशी पत्रकारों और विदशी पर्यवेक्षकों ने भी इस बात को स्वीकार किया कि भारतीय फौज कितनी वीरता से लड़ी; भारतीय जनता ने कितने साहस से काम किया और भारत के सैनिकों ने किस प्रकार से पाकिस्तान के आक्रमण का मुंहतोड़ उत्तर दिया। यह इस बात का प्रमाण है कि पिछले वर्षों में हमारे देश की जो प्रगति हुई है और हमारा देश अनेक दष्टियों से जिस प्रकार आगे बढ़ा है उसके कारण हम मुसीबत की घड़ियों में अपने परों पर खड़े हो सकते हैं, दुश्मन के दांत खट्टे कर सकते हैं।

दूसरे विश्व युद्ध के बाद सारी दुनिया की स्थिति में परिवर्तन हुआ है। अफसोस की बात यह है कि सारी दुनिया में जो परिवर्तन हुआ है उसकी ओर न कम्यूनिस्ट पार्टी के नेताओं का ध्यान है, न स्वतंत्र पार्टी के नेताओं का ध्यान है और न जनसंघ के नेताओं का ध्यान है। स्वतंत्र पार्टी के लोग ऐसा समझते हैं कि सारी दुनिया में अभी तक उसी प्रकार का पूंजीवाद है जिस प्रकार के पूंजीवाद के संबंध में उन्होंने 50–60 साल पहले लिखी किताबों में पढ़कर अपनी धारणा बना रखी है। कम्यूनिस्ट पार्टी के लोग समझते हैं कि रूस में या दूसरे देशों में साम्यवाद का जो रूप 30–40 साल पहले किताबों में उन्होंने पढ़ा था, वही आज भी है। लेकिन स्थिति ऐसी नहीं है। जब स्वतंत्र पार्टी योजनाबद्ध अर्थ-व्यवस्था का विरोध करती है तब बड़ा आश्चर्य होता है क्योंकि पश्चिमी यूरोप के देशों ने पिछले पन्द्रह बीस वर्षों में किसी न किसी रूप में योजनाबद्ध अर्थव्यवस्था के सिद्धांत को अपनाया है। बात चाहे फ्रांस की हो, बेल्जियम की हो स्वीडेन की हो, इटली की हो, नार्वे को हो या और किसी देश की हो, किसी न किसी रूप में योजनाबद्ध अर्थव्यवस्था का वहां प्रभाव पड़ा है और इन सभी देशों में किसी न किसी रूप में योजना कमेटी है या योजनाबद्ध अर्थ-व्यवस्था पर विचार करने के लिए, उसे कार्य रूप देने के लिए, विभिन्न प्रकार की समितियां हैं। इतना ही नहीं अमेरिका में भी जिसको कि हम एक बहुत बड़ा पूंजीवादी देश मानते हैं, वहां की अर्थ-व्यवस्था पर 20 प्रतिशत से भी अधिक सरकार का नियंत्रण है जब कि हमारे देश में सरकार का नियंत्रण 10 प्रतिशत से भी कम है। इसलिए अगर स्वतंत्र पार्टी के नेता इस बात का ध्यान रखें कि पूंजीवादी देशों में भी द्वितीय महायद्ध के बाद विचार में बड़ा परिवर्तन हुआ है, सोचने के ढंग में बड़ा परिवर्तन हुआ है, काम करने के ढंग में बड़ा परिवर्तन हुआ है और अर्थतंत्र में बड़ा परिवर्तन हुआ है तो वैसी स्थिति में शायद उन में इतनी समझ आ जाय कि वे योजना आयोग का या कांग्रेस सरकार का केवल विरोध के लिये विरोध करने से थोड़ी देर

के लिये शायद रुक जायें । दूसरी तरफ कम्यूनिस्ट पार्टी के नेताओं से निवेदन है कि वह इस बात पर विचार करें कि स्टालिन के जमाने में रूस में साम्यवाद का जो रूप था, ख्रुश्चेव के आने के बाद वहां वही रूप नहीं रह गया, पूर्वी यूरोप में वही रूप नहीं रह गया, बल्कि किसी न किसी रूप में साम्यवादी देशों में भी इंडिविडुअल इनीशियेटिव के महत्व को स्वीकार किया गया है और उसी के अनुरूप जो पहले अर्थ-व्यवस्था थी उसमें थोड़ी ढिलाई की गई है । उत्पादन को बढ़ाने के लिये और भी दूसरे तरीके अपनाये जा रहे हैं । अगर भारत के नेता, अगर कांग्रस की सरकार पन्द्रह बीस वर्षों में द्वितीय महायुद्ध के बाद दुनिया के देशों के सोचने में जो परिवर्तन हुआ है, दो गुटों में विचारधारा का जो फर्क था, उसकी दूरी जिस प्रकार से कम हुई है, उस बात का अन्दाज़ लगाते हुए एक नीति निर्धारित करती है, एक निश्चय करती है और इस देश को नियंत्रित अर्थ-व्यवस्था के मार्ग से आगे ले जाने का प्रयत्न करती है तो कोई वजह नहीं है कि हम इस ढंग का, इस तरीके का, इस विचारधारा का विरोध करें और अपने देश के लिये एक राष्ट्रीय नीति नहीं स्वीकार करें । यह हमारे महान नेता पंडित नेहरू की महत्ता थी, उनकी दूरदर्शिता थी कि उन्होंने दुनिया में होने वाले इस परिवर्तन को पहचाना, उस की गति को पहचाना और इसी के अनुरूप हमारे देश के लिये नीति निर्धारित की, योजना आयोग की स्थापना की और इस देश में नियंत्रित अर्थ-व्यवस्था के मार्ग पर चल कर हमें आगे बढ़ने के लिये प्रोत्साहन दिया ।

लेकिन इस के साथ साथ हमें अभी दुनिया में पूंजीवादी साम्राज्यवाद और साम्यवादी साम्राज्यवाद के नकाब में जो तरह तरह के चेहरे नजर आते हैं उन से भी सावधान रहना होगा । अगर हम केवल पूंजीवादी साम्राज्यवाद से भड़क जायं, उस के खतरे को पहचानें और साम्यवादी साम्राज्यवाद जिसका नया रूप चीन में देखने में आ रहा है, उस की तरफ से सतर्क न हुए, तो हम फिर खतरे में पड़ सकते हैं । हमारी आज़ादी खतरे में पड़ सकती है । इसलिये दोनों के खतरे से सावधान रहना है । एक विचारधारा के मार्ग से या जनता में असन्तोष पैदा कर इस देश की जड़ को काटने में, खोदने में, या कमजोर करने में अपना ढंग अख्तियार कर आगे बढ़ सकता है, संकट उत्पन्न कर सकता है, और दूसरा दूसरे मार्ग से, पूंजी के मार्ग से या और दूसरे मार्ग से इस देश की अर्थ-व्यवस्था को, विचारधारा को, उस की जड़ को कमजोर करने में किसी न किसी तरह कामयाब हो सकता है । इन दोनों खतरों से हमें सावधान रहना है और अपने लिये ऐसी नीति का अवलम्बन करना है, ऐसे मार्ग का निर्देश करना है जिससे हम अधिक से अधिक स्वावलम्बी बन सकें और अपने पैरों पर खड़े हो सकें तथा हमारी अर्थ-व्यवस्था अधिक सुदृढ़ हो सके । जब तक हमारी अर्थव्यवस्था अधिक सुदृढ़ नहीं होती है, जब तक हमारी अर्थ-व्यवस्था अनेक दृष्टियों से पूर्ण नहीं होती है, जब तक हम अपने देश के निवासियों के लिये पर्याप्त मात्रा में खाद्यान उत्पन्न नहीं करते हैं, औद्योगिक वस्तुओं का उत्पादन नहीं करते हैं, शिक्षा के मामले में, तकनीकी मामले में अधिक उन्नत नहीं होते हैं, जब तक उत्पादन नहीं बढ़ता है, प्रति व्यक्ति की आय नहीं बढ़ती है, तब तक हम वस्तुतः आगे नहीं बढ़ सकते हैं । पिछले वर्षों में हमारे देश की सरकार ने काफी प्रयत्न किया है और वह उस में कितनी सफल हुई है, यह आंकड़ों से स्पष्ट हो रहा है । पिछले सौ सवा सौ वर्षों में यूरोप या अमेरिका की जो आर्थिक प्रगति की गति रही है उस गति की तुलना में हमारा विकास असन्तोषजनक नहीं कहा जा सकता । यह काफी हद तक सन्तोषजनक है । एक लम्बी अवधि

[श्री सिद्धेश्वर प्रसाद]

में किसी भी देश में जो आर्थिक विकास की गति होती है, उस दृष्टि से हमारा आर्थिक विकास काफी कुछ हद तक महत्वपूर्ण कहा जा सकता है ।

आर्थिक विकास के लिये पूंजी की जरूरत पड़ती है और पूंजी-प्राप्ति या पूंजी जुटाने के जो ढंग हैं या तो अपने देश के भीतर हम इतनी बचत करें कि हमें पर्याप्त मात्रा में मशीनों को खरीदने के लिये या बड़े बड़े उद्योग धन्धों को लगाने के लिये पूंजी मिल सके या अपने के भीतर से पर्याप्त मात्रा में पूंजी नहीं मिल सकती है तो वैसी स्थिति में दूसरे देशों से पूंजी लेने के सिवाय ऋण लेने के सिवाय, उधार लेने के सिवाय और कोई रास्ता नहीं रह जाता है । दुनिया के जो भी पिछड़े हुए देश थे, चाहे वह पूंजीवादी अमेरिका जैसे देश रहे हों चाहे साम्यवादी रूस जैसे देश हों, अपने जमाने में उन्होंने भी दूसरे देशों से उधार लेकर अपना आर्थिक विकास किया । अगर इस दृष्टि से हम भी ऋण लेते हैं, पूंजीवादी देशों या साम्यवादी देशों से उधार लेते हैं और उस ऋण से अपनी अर्थ-व्यवस्था को सुदृढ़ करने की कोशिश करते हैं, कारखाने खड़े करने की कोशिश करते हैं, अपनी कृषि व्यवस्था को उन्नत करने की कोशिश करते हैं तो इस में कोई आश्चर्य की बात नहीं है, कोई शर्म की बात भी नहीं है । इतिहास इस बात का प्रमाण है कि इसी रास्ते पर चल कर उन पिछड़े देशों ने अपना विकास किया था जो आज अग्रणी माने जाते हैं । लेकिन चिंता की बात तब हो जाती है जब इस ऋण का, जब इस राशि का सदुपयोग हम न करें । अनेक बार ऐसे प्रश्न उठाये गये हैं जिससे ऐसा पता चलता है कि हम अपनी इस सम्पत्ति का, इस ऋण का, इस धन का सदुपयोग नहीं कर सके । अगर एक आदमी किसी योजना पर अमल करता है, तो उसमें गलती हो सकती है, लेकिन जहां पर ऐसी परिस्थितियां हों, जहां त्रुटियां नजर आती हों जैसे सार्वजनिक क्षेत्र के कारखाने हैं, सार्वजनिक क्षेत्र उद्योग-धन्धे हैं, तो उनको सफल बनाने के लिये कदम उठाये जाने चाहियें । स्वतंत्र पार्टी के नेता जब सार्वजनिक क्षेत्र का विरोध करते हैं, वे कहते हैं योजना समाप्त कर देनी चाहिये, वे कहते हैं सार्वजनिक क्षेत्र बिल्कुल समाप्त कर देने चाहियें, तो वस्तुतः उनके मन में यह बात नहीं है । इसका मूल कारण यह नहीं है कि सार्वजनिक क्षेत्र असफल रहा है । इसका वास्तविक कारण यह है कि पिछले तीन योजना कालों में जो भी पूंजी इस देश के भीतर से हमें प्राप्त हुई है, उसमें आधे से अधिक पूंजी सार्वजनिक क्षेत्र से प्राप्त हुई है । यह ठीक है कि सार्वजनिक क्षेत्र से जितनी पूंजी की हम उम्मीद करते थे, उतनी नहीं मिली है, लेकिन फिर भी काफी पूंजी हमें मिली है । इस गरीब देश में विभिन्न क्षेत्रों से अधिक बचत की उम्मीद हम नहीं कर सकते । दूसरी तरफ पूंजीपति कहते हैं कि हमारे पास पूंजी नहीं है, तब सरकार के पास इस के सिवाय और कोई रास्ता नहीं रह जाता कि उद्योग धन्धों के विकास के लिये वह सरकारी स्तर पर उन उद्योग-धन्धों के विकास का प्रयत्न करे, जिनकी उपेक्षा अब तक होती आई है । उदाहरण के लिये सरकारी क्षेत्र का जो सिलसिला शुरू किया गया, वह काफी सफल रहा है और इससे जो वातावरण पैदा हुआ है, उससे सार्वजनिक क्षेत्रों का और अधिक विकास करने की आवश्यकता है । आज दुनिया के दूसरे देश जिस रास्ते पर चल कर, खास कर पश्चिमी यूरोप के देश, अपना आर्थिक विकास कर रहे हैं, द्वितीय महा युद्ध के बाद उन से हमें सबक लेना चाहिये और हमें योजनाबद्ध तरीकों से सुदृढ़ हो कर अपने विकास को और आगे बढ़ाने का प्रयत्न करना चाहिये ।

उपाध्यक्ष महोदय, मैं एक खास बात की ओर इस मौके पर सरकार का ध्यान आकर्षित करना चाहूंगा । अभी श्री गोपालन साहब ने यह आरोप लगाया कि चौथी योजना का प्रारूप अभी बन कर तैयार नहीं हो सका है और अभी तक सदन के सामने पेश नहीं किया जा सका है । किन परिस्थितियों में चौथी योजना हमारे सामने नहीं आई, यह हर सदस्य को भलीभांति मालूम है । पाकिस्तान ने आक्रमण किया और जब किसी देश पर आक्रमण होता है तो किसी भी राष्ट्र का यह पहला कर्त्तव्य होता है कि वह दुश्मन का मुकाबला करे, अपनी आजादी की रक्षा करे । ऐसी गम्भीर परिस्थितियों के बावजूद जहां तक सम्भव हो सका चौथी योजना और तीसरी योजना के अन्तिम वर्ष के जो काम बचे हुये थे उनको आगे बढ़ाने का सरकार ने भरसक प्रयत्न किया । कठिनाइयों के बावजूद भी चौथी योजना बन रही है और वह हमारे सामने आयेगी । लेकिन उसको अपने देश में एक बात की ओर विशेष ध्यान रखना चाहिये और वह है कृषि उत्पादन का लक्ष्य । अगर हम आगामी चौथी योजना की अवधि में अपने देश को खाद्यान्न की दृष्टि से आत्म-निर्भर नहीं बना सके, तो निश्चय ही हमें आगे अनेक कठिनाइयों का सामना करना पड़ेगा ।

अभी अमरीका के कृषि मंत्री आये हुये थे । उन्होंने बताया कि पी० एल० 480 के अन्तर्गत अनन्तकाल तक हमें खाद्यान्न नहीं मिल सकता । अगर कोई देश अनन्तकाल तक खाद्यान्न देने के लिये तैयार भी हो, तो यह किसी भी देश के आत्म-गौरव के लिये अनुकूल नहीं होता कि वह दूसरे के भरोसे से जीवित रहे । दूसरी बात यह है कि अभी तक इस करार के अन्तर्गत भारतवर्ष को जो अनाज मिलता रहा, उसका भुगतान रुपयों में करना पड़ता था, अब यह डालर में करना पड़ेगा । ऐसी स्थिति में यह बिल्कुल स्पष्ट है कि चौथी योजना में कृषि को प्राथमिकता देनी चाहिये, सर्वोच्च स्थान देना चाहिये और अगर हम चाहते हैं कि खेती की पैदावार बढ़े तो दो-तीन बातों को ध्यान में रखना अत्यन्त आवश्यक है ।

पहली बात तो यह है कि किसान को पूरा प्रोत्साहन मिले, उसे अपनी उपज का वाजिब मूल्य मिले ।

दूसरी बात यह है कि किसान को खेती की पैदावार बढ़ाने के लिये आवश्यक सुविधायें दी जायें । आवश्यक सुविधायें देने का मतलब यह है कि सिंचाई की उचित व्यवस्था हो खेती के पहले किसान को पानी की जरूरत होती है । अगर खेती में पानी नहीं पहुंचता तो निश्चय ही पैदावार नहीं बढ़ सकती है ।

तीसरी बात बाढ़ के नियंत्रण की उचित व्यवस्था होनी चाहिये । खाद की व्यवस्था होनी चाहिये, ऋण की व्यवस्था होनी चाहिये, जिससे हमारे देश का किसान दुनिया के किसी भी देश के किसान के मुकाबले में बुद्धि में या अनुभव में पीछे नहीं है, लेकिन अब तक उसको पर्याप्त सुविधायें नहीं दी गईं । अगर पर्याप्त सुविधायें दी जायें, तो निश्चय ही हमारा देश खाद्य के मामले में आत्मनिर्भर हो कर रहेगा ।

ऐसी स्थिति में जब सरकार चारों ओर प्रयत्न कर रही है इस देश की जनता की शक्ति को जगाने के लिये, देश का उत्पादन बढ़ाने के लिये, जब सरकार इस बात के लिए प्रयत्न कर रही है कि देश पूरी तरह से जागरूक हो जाय, हमारा देश चीन और पाकिस्तान की फौजों से घिरा हुआ है, कैसे इस देश की रक्षा की जाय, कैसे इस देश की स्वतंत्रता के दीपक को जलाये रखा जाय, ऐसी स्थिति में प्रोफेसर हीरेन मुखर्जी जब सरकार पर अविश्वास का प्रस्ताव

[श्री सिद्धेश्वर प्रसाद]

पेश करते हैं, तो आश्चर्य होता है कि वह अविश्वास का प्रस्ताव क्यों पेश करते हैं, क्या कारण है ? उन्होंने अपने प्रस्ताव में कहा है कि "यह सभा मंत्री परिषद् में अविश्वास व्यक्त करती है ।" उपाध्यक्ष महोदय, ऐसे समय में उस भेड़िये और मेमने की कहानी याद आती है । भेड़िये ने कहा कि पानी जो ऊपर से आ रहा है, वह तूने जूठा कर दिया है, इसलिये तुम्हें खा जाऊंगा । पानी ऊपर से आ रहा था, मेमने ने कहा कि आप ऊपर बैठे पानी पीते हैं, मैं तो नीचे पी रहा हूं, लेकिन फिर भी भेड़िये ने कहा , नहीं तुम पानी को जूठा कर रहे हो, इसलिये तुम्हें खाऊंगा । कुछ न कुछ कारण हो तो भी ठीक है, लेकिन चूंकि हम विरोधी दल हैं, इसलिये अविश्वास का प्रस्ताव पेश करेंगे, यह बात कितनी हास्यास्पद है । अपने अधिकारों के दुरुपयोग का इस से बड़ा उदाहरण और हमारे सामने नहीं आ सकता है ।

इसलिये ऐसी स्थिति में मैं सदन से यह निवेदन करूंगा कि इस अविश्वास प्रस्ताव को बिलकुल असफल बना दिया जाय, इसको अस्वीकार कर दिया जाय ।

Shri A. C. Guha (Barasat): Mr. Deputy-Speaker, Sir, it seems that the No-Confidence motion has become a sort of a routine matter with the Opposition parties. This is the fifth No-Confidence motion within the life-time of this Parliament.

An. hon. Member: You can expect more.

Shri A. C. Guha: I would like to remind the House the occasions and the results of the previous No-Confidence motions. The first was in August, 1963 when the result was, Ayes 61 and Nos. 346. The second was in September, 1964 when the result was, Ayes 53 and Noes—307. The third was in March, 1965 when the result was, Ayes 40 and Noes 315. The fourth was in August, 1965 when the result was, Ayes 66 and Noes 318. I think, this time also, they will not succeed in having more than about 60 to 65 votes. But what is this group of about 65 Members? Is it a homogeneous group which is moving this No-Confidence motion? It is a most heterogeneous group holding conflicting ideas and ideologies.

Even yesterday, the first day of the debate, the speakers representing different groups have been criticising one another. There was hardly any common point except perhaps to beat the Congress. There may be one common point amongst most of them, except with the Swatantra Party, about the devaluation. It seems the Opposition parties have hardly any confidence in the ballot box. Mr. Gopalan has just now mentioned about the ballot box, that test will be within six months. I know he will be disappointed about his expectations and he also knows that he will be disappointed and that is why they are talking of mass demonstrations, mass agitations and all those things which are contrary to democratic and parliamentary methods and which are almost verging on violence.

I belong to an older generation and in my younger days I read a book, "On Liberty" by Mill. I still remember one passage in that book that an individual's liberty, the liberty of one man, should not encroach on the liberty of others. I hope the advocates of the mass demonstrations will realise that all these demonstrations should not encroach on the liberty of the peaceful citizens who are not joining the demonstrations or those who have not been persuaded or compelled to join the demonstrations. Had they any faith in parliamentary democracy, they would not have resorted to all these demonstrations which are contrary to parliamentary and democratic methods.

The hon. Member, Prof. Mukerjee's speech may be divided into two main parts—almost half of it was devoted to devaluation and the other half was devoted to matters relating to U.S.A. including Vietnam. He has also mentioned about spiralling of prices. I think that is the most important point for consideration before this House. So I deal with that matter first.

Upto 1962, the price spiral was not so alarmingly bad. From 1949 to 1962, I think the price rose by about 26 to 30 points; that means, in 15 years, it rose by about only 26 to 30 points; I am not sure about the exact figure, but it was not more than 30. The price spiral has started rising rapidly and alarmingly since 1962, since the Chinese aggression. What was the reason for this? The main reason was defence expenditure. I think the Opposition members will recollect that every section of the House was over-enthusiastic as regards sanctioning any amount wanted by the Government for defence expenditure.

Another matter which contributed to the price spiral, ultimately leading to devaluation, was expenditure on big plans. At least the Communist Party cannot absolve themselves of their responsibility for these big Plans; they have been advocates of big Plans; rather they were urging for still bigger Plans. If there was a spiral or if something went wrong with the purchasing power of the rupee, that was mainly due to defence expenditure and the expenditure on the Third Plan. Upto the end of the Second Plan our economy was going on fairly smoothly; there was nothing very alarming even as regards price.

Mr. Mukerjee castigated the Government for devaluation. I recollect that on the next day of devaluation, he issued a Press statement in which he condemned the Government for not having consulted the Parliament before declaring the devaluation. I did not except that a learned man like Mr. Mukerjee would make such a silly suggestion. No Government can discuss anything about devaluation just before the moment it decides on devaluation; it cannot be discussed in Parliament; it cannot be discussed even in the Cabinet; it has to be done most secretly as in the case of Budget proposals which come up for discussion before Parliament only after the Budget is presented. Similarly devaluation also can be discussed in Parliament only when devaluation has been decided upon and declared.

An. hon. Member: Then it becomes stale.

Shri A. C. Guha: There is no point in this. Even Mr. Gopalan just now stated that it was done behind the back of the Parliament. Everywhere devaluation is done behind the back of the Parliament. On a previous occasion, about an international agreement on Berubari, a demand was made that it should have been discussed in Parliament before the agreement was entered into. That is not the practice of any Government. An international agreement is entered into by the Government and then it comes to Parliament for ratification. Only at this stage, the authority of the Parliament is to exercised. Mr. Mukerjee referred to the supremacy of the Parliament. The supremacy of the Parliament comes only at this stage. After devaluation, the Government has put the proposal before the Parliament for its approval. If the Parliament decides to disapprove the proposal of the Government, then the Government goes. If the Parliament approves the devaluation proposal, then the Government continues. The authority of the Parliament thus comes only at a later stage and not before devaluation is declared. So there cannot be any question of betrayal of Parliament or stabbling at the back of the Parliament or not giving a proper opportunity to the Parliament to discuss this thing before it is decided.

Mr. Mukerjee hurled the choicest abuses. The English language is quite

[Shri A. C. Guha]

rich enough to have such phrases and words. Among the words he has used are "sell-out", "betrayal", "stabbing at the back", "the beginning of the rot of the rupee", "the collapse of the rupee", "the collapse of the economy" and so on. In this connection I would like to say that devaluation is not an unusual thing. No government will devalue its currency quite willingly unless compelled by circumstances or unless some countervailing benefits are expected to accrue by devaluing the currency. No Government would just lightly take to devaluation. There must have been some compelling circumstances which made the Government decide upon devaluation. Devaluation has not been done only in India. It has been done in many countries, in many Communist countries, including Russia. So there is nothing to apprehend that by devaluation India has gone bankrupt or that there is a collapse of our economy. There is nothing like that and no such alarmist view should be taken.

The hon. members sitting on the Opposite are quite intelligent and learned; they know the implications of devaluation; they know that it does not mean the collapse of our economy, the bankruptcy of the nation. But they are raising these alarms, simply to create a mass psychology, so that the Government's prestige may be undermined. I think the Government should teach the people that devaluation is not a very unusual thing and that it has been practised by many respectable countries, by those countries which have been powerful, including France and Russia. So there is nothing unusual in that. I concede that there may be scope for difference of opinion on whether devaluation should have been done or not. That motion is before the House. The merits and demerits of devaluation or the benefits that might have been expected of devaluation or the mischief that might have been apprehended of devaluation, would be discussed separately. But that should not be a cause for moving a no-confidence motion on this Government.

Mr. Mukerjee has stated that, after devaluation the prices have gone up by about 15 to 30 per cent. I do not know from where he got these figures.

Shri Indrajit Gupta: From Government sources.

Shri A. C. Guha: Not Government sources. He himself stated that the Reserve Bank has mentioned only 7 per cent. I have collected some figures, not from Government, but from some finance journals, about the wholesale prices. The index of the wholesale prices in May, 1965 was 156·2; in May 1966, it was 181.5; on July 2, it was 187.2; on July 9, it was 189.1; and on July 10, it was 181. So from May, there has been hardly any upward movement of the wholesale prices, according to some responsible commerce journals.

Shrimati Renu Chakravartty (Barrackpore): Has the hon. Member seen the figures circulated to us by the Parliament library?

Shri A. C. Guha: I do not know. I have collected these figures from some economic journals.

Shrimati Renu Chakravartty: He can have a look at the prices of cereals, pulses, fruits and vegetables.

Shri A. C. Guha: That is another thing. I am quoting the wholesale prices of all commodities.

It should also be realised that this is a period in which there is a general rise in the prices of some of the country products like vegetables, fish, rice, etc. This period is a lean period and every year—not only this year—there is a rise in the prices of all foodstuffs during this period. I also represent about 7 lakhs of people or even more than 7 lakhs of people. I also know the difficulties that the

people of my constituency are undergoing; I also know the sufferings that they are undergoing due to high prices. But still I can say that the rise has not been as I apprehended. I apprehended that due to devaluation there would be a steep rise in the prices of many commodities, but it should be realised that the rise has not been as we apprehended. For this the Government should get some credit; the prices have not gone up as was apprehended.

Shrimati Renu Chakravartty: What was the apprehension? By how much should the prices have gone up?

Shri A. C. Guha: This is a period during which every year the prices go up. That should not be ignored.

15.00 hrs.

Shri Indrajit Gupta: Then why did he have apprehension?

Shri Sezhiyan (Perambur): Will the prices come down now?

Shri A. C. Guha: As regards devaluation, I have already stated that the main reason for it is the expenditure on the Third Plan and the expenditure on defence. In regard to both these things, all the Opposition parties including the Communist Party, except perhaps the Swatantra Party were wholly in agreement. None of these parties took exception to any big plan; as for defence expenditure, no party took any objection to it; the Swatantra Party, the Jan Sangh and every other party supported it.

Now, if devaluation be the main reason for ensuring a Government which has been in power only for five months at the time devaluation has been declared, then it is appropriate that the House should look into the circumstances which have necessitated this, in other words, the compelling circumstances which have led to this devaluation.

If we are to go into the root of this, then we shall trace it at least from the beginning of the Third Five Year Plan. That means that the responsibility for devaluation must lie with the two previous Governments, one headed by the late lamented Shastriji and the other by our esteemed leader Jawaharlal Nehru; but, as I have stated, this House had fully endorsed the big Plan and also the defence expenditure. So, no responsibility can really lie on them also. If this Government has acted now, it has acted on the circumstances created by the two predecessor Governments. It was agreed that the internal value of the rupee had depreciated; it was agreed that the external value of the rupee had also depreciated. We tried a number of tactics, commercial and fiscal tricks to boost up our exports, but all these had practically failed. It has been stated that some other methods might have been adopted, some fiscal measures could have been tried such as multiple exchange rates and so on. All these things were practically attempted and experimented upon during the last two or three years. But the results was that we could not boost up our exports. The exports had remained almost stagnant during the last few years. On the other side, however, the import of machinery, components and intermediate goods to feed our industry was going on increasing. But in spite of all these imports, our industrial production was going down. The installed capacity of our industries could not be utilised to the extent of even 50 per cent because of the lack of raw materials, components and intermediate goods which we had to import.

Here, I should mention that in the early stages of the Third Plan or towards the later period of the Second Plan, Government should have taken some steps to develop some of these intermediate goods, particularly non-ferrous metals. No doubt, in the Third Plan, an ambitious programme was drawn up in respect of non-ferrous metals, but nothing was done practically to implement the programme. But that was no fault of this Government which has been in existence only for about six months now.

[Shri A. C. Guha]

This Government might have inherited certain handicaps, certain liabilities and limitations; and the results of certain lapses which had been committed during the last fifteen years, have to be faced by this Government but this Government is not responsible and cannot be held responsible for all those errors and mistakes.

Dr. M. S. Aney (Nagpur): But it is by the same party.

Shri A. C. Guha: It may be by the same party, but the present motion is against the Council of Ministers. If my hon. friend revered Shri Aney refers to this fact that it is a Government by the same party, then I would submit that it is the privilege of the party to elect the government.

Shri Sezhiyan: It is their privilege to do mistake also.

Shri A. C. Guha: Since our respected leader Dr. M. S. Aney has referred to the party, I think I should refer to another thing in this connection. Shri H. N. Mukerjee had mentioned something about the present Prime Minister. I did not relish his references to personalities, especially to the present Prime Minister or the Finance Minister or the Planning Minister or anybody else. Personalities should not have been discussed. Shri H. N. Mukerjee has said about the present Prime Minister that "she has no business to be the Prime Minister of this country. I do not know how Shri H. N. Mukerjee can derive any authority to pass this kind of judgment. It is the privilege of the majority party to elect its own Prime Minister, and it is not the business of Shri H. N. Mukerjee or any Member of the Opposition to say who should be the Prime Minister of India. As long as our Party enjoys a majority in this House, it is the privilege of our party to elect its own Prime Minister.

Shri N. Sreekantan Nair (Quilon): And it is our privilege to criticise.

Shri A. C. Guha: The Opposition Members have no privilege to question our choice in this matter.

Shri Harish Chandra Mathur (Jalore): They think in terms of dictatorship. Therefore, they want to dictate the Prime Minister's name.

Shri A. C. Guha: Yes, they think in terms of dictatorship; they do not believe in parliamentary democracy; some of the parties composing this heterogeneous group do not believe in parliamentary democracy; ideologically they are opposed to parliamentary democracy.

Shri Harish Chandra Mathur: So, they are suggesting a name and they want that dictatorship must be accepted.

Shri A. C. Guha: My hon. friend Shri H. N. Mukerjee has got some allergy to the USA and anything connected with the USA. In that connection, his reference has been mostly to the Viet Nam issue. His gravest charge against the Government is that this Government has not named the USA as the aggressor in Viet Nam. I would consider such a declaration to be a bankruptcy of our diplomacy. Did anybody declare China as an aggressor when China wantonly attacked India? Did any of the communist countries or other countries declare China as an aggressor?

Shri A. P. Sharma (Buxar): Even the Communist Party of India.

Shri A. C. Guha: Did the Colombo Powers who tried to befriend us declare China as an aggressor? If such a thing were to be done, then that would be an end of diplomacy. Again, in the Indo-Pakistan struggle, did any Power declare Pakistan to be an aggressor? Neither Russia nor the USA nor any other Power did so . . .

Shrimati Renu Chakravartty: Do not call them aggressors but ask them to take away their troops; ask them to withdraw their troops from there.

Shri A. C. Guha: So, that should not be done. Financially, economically, militarily and industrially, India is not strong enough to pass judgment on other nations. So, the responsibilities should be considered in the light of the nation's interest.

At present, Russia is wooing Pakistan. Russia may be in bad terms with China or the USA, but Pakistan is being wooed by the USA, China and Russia. Why is she being wooed in this manner? It is because of considerations of national interest. It is not a question of any morality at all in diplomacy. We should foster our foreign relations on the basis of our own national interest and not on the basis of any ideology or theory or anything else. From that point of view, it would have committed a grave mistake if India would have declared any body to be an aggressor. Rather, I think that India should not have gone so far as to say anything against any power in any international conflict at all. Did we declare the USSR to be an aggressor when the rape of Hungary was going on? Did we declare China as an aggressor when the rape of Tibet was going on? Why was the Communist Party silent then? They did not blame India or anybody else for not naming China as an aggressor in Tibet or Russia as an aggressor in Hungary. So, it is not a political issue, but it is just their party issue. It cannot be considered as good diplomacy if India were to declare the USA as an aggressor. But India has made a constructive and positive suggestion for the solution of the Viet Nam tangle, and I hope that the other nations would respond to it. That is the only way in which the Viet Nam struggle can be solved.

When we consider a issue, we should consider both sides of the issue. There may be something wrong with the USA bombing certain places in North Viet Nam. But what was the Viet Cong doing? Did anybody rise here to condemn what the Viet Cong was doing in South Viet Nam? No, what the Viet Cong was doing in South Viet Nam was all right for them. So, the events now are the consequences of something done previously. So, we should take into consideration the consequences only along with the preceding events.

Before I conclude, I should say this. Devaluation has come and is an accomplished fact. The only issue before the House is how to rehabilitate the economy of the country, how to get the greatest benefit out of devaluation. Devaluation has been declared out of necessity, out of compelling forces, with the expectation that we should get certain benefits out of it as other countries have derived by devaluing their currencies on certain occasions. On that I hope both the Opposition and the Congress side will concentrate and suggest in a constructive manner what should be done.

Before we condemn the Government, I hope the House and the country will consider the achievements of this Government in this year, in these six months of this Government. This year is almost a famine year. Even then, there has not been a famine in the country; there have not been starvation deaths in the country in general. Any Government would have been proud of this achievement (*Interruptions*). I also know. I have some experience of the rural areas of India. I know that it can be said with confidence,—there may be one or two stray cases of death, but I can say with confidence that there have not been in general starvation deaths in India, in spite of the fact that our foodgrain production this year has been considerably less than last year. This is an achievement which the country should not forget and which the House should not overlook.

Before deciding the issue, I leave it to this House and to the country to consider one thing. Who can conduct this country to its goal, to a brighter prospect of a healthy economy and social conditions? If there had been a fully developed Opposition Party, I would not have minded the Congress leaving the majority position after

[Shri A. C. Guha]

20 years of uninterrupted rule, but there is no such Opposition Party in sight. The Opposition is only a conglomeration of conflicting groups, each trying to go its own way. If today the Congress chooses to sit back and leave it to the Opposition, will the Opposition then be able to form a Government and run the administration even for one week? If they take over, the first casualty will be this House, this Parliament and parliamentary democracy, the freedom of the individual and all those things.

I do not claim that our Government was perfect. I do not say that the Congress Government has had no failures in these 20 years. I do not claim that. I recall to have read that man has been defined as the only animal who has the privilege to commit errors. The Government is composed of human beings. They might have committed some errors; there have been failures and mistakes. Every country has committed mistakes, in Russia, in China, every other country. There have been failures in the plans; there have been failures in the execution of schemes; there have been failures of their expectations. Here also, there have been failures of our expectations. But we are conscious of them, we are democratically conscious of them. We consider everything. There is no inhibition in Congress circles to discuss even our failures, even our drawbacks. From the Prime Minister down to every member of the party, anyone can discuss these things, consider what are the failures and what is to be done. There is free discussion in the Party. I hope it is realised that everyone has the privilege of free discussion and free association and all have the democratic right to decide their own future. I hope the country will not agree to forgo these rights.

Shri Manoharan (Madras South): Mr. Deputy-Speaker, I rise to support the Motion of no-confidence moved by Shri H. N. Mukerjee.

It is not a pleasure or a desire on the part of the Opposition to have to come forward with a no-confidence motion every now and then. But situations have been created and are being created by the Government which necessitate a no-confidence motion. My hon. friend, Shri Guha, was very sorry that we have brought in a no-confidence motion. While I admit he has said something about devaluation and the way Government have acted, while I admit that the Government has every right to withhold information or suppress facts, no responsible Government has the right to mislead Parliament. Day in and day out, the discredited Ministers of the Cabinet, unscrupulous and untrustworthy, have come forward and categorically announced to the House that there is no devaluation and the proposal of devaluation is not before Government. But still the Government has devalued the Indian rupee.

If I may put it in another way, this is the second time the Indian rupee has been raped and that too against the caution sounded by the economic wizards of the country as also political parties, even senior Congress Parliament Members. The Government has devalued the Indian rupee along with the country as well as the Government.

I want to analyse the reasons which prompted the Government to devalue. You know that the present position of the Indian rupee before the mighty dollar god is that of a weak, meek and dumb-founded dwarf. Our Indian currency had been devalued in 1949—I think it was when Dr. John Matthai was the Finance Minister. Before analysing the background of it. I want to give a picture of the Indian economy. Immediately after independence we had to our credit sterling balance to the tune of Rs. 1500 crores. Now these have dwindled to the point of extinction. The three Five Year Plans have swallowed more than 20,000 crores of our rupees. Then this Government which has develop-

ed the art of borrowing for the past 18 years has borrowed to the tune of Rs. 4,500 crores or more. The only country from which the Government could not borrow money, and that too because of lack of communication, is the moon itself; from all other countries, the Government has borrowed money. For the past 18 years, this country has suffered a lot under grinding taxation and deficit financing to the tune of Rs. 1,500 crores.

What do we witness today? The Government has come forward with a proposal to devalue the Indian currency—the Indian rupee has been devalued. Before entering the subject proper, let me say that our Prime Minister, the Finance Minister and the Planning Commission have all come forward without any sense of compunction or shame to justify devaluation the second time it has been done. As against this, Dr. John Matthai, the then Finance Minister, when he came forward to justify the devaluation which took place in 1949, said:

"I am not happy that I have had to make the decision in the circumstances".

In his concluding remarks, he said:

"This devaluation should be looked upon as a timely warning. For many years now, we have lived beyond our means, both internally and externally. I say this is a timely warning because we have yet time to put things together and to remedy the situation before it becomes too bad".

This was the caution, this was the alarm signal given by the then Finance Minister. He said this would be adjusted by the follow-up action taken by the Government. I have no belief in this Council of Ministers and the competence of the Government regarding follow-up action taken, as I said, much against the advice given by the economic wizards of the country. Here I would like to quote what Dr. Lokanathan, Director of the National Council of Applied Economic Research has said:

"The fact of the matter, according to Dr. Lokanathan, is that the World Bank and foreign investors have been greatly exercised and annoyed at the complexity of our controls and regulations.

"Dr. Lokanathan said that as a result of devaluation, the prices of all imports would definitely go up as also the cost of production of all products depending on imported equipment. The cost of living, which had gone up very badly during the last twelve months, would further rise partly on account of the new inflationary pressures generated by devaluation and partly on account of the higher prices of all imports."

This is the caution given by Dr. Lokanathan.

Another ex-Finance Minister, Shri C. D. Deshmukh said:

"We have lived for beyond our means. To live within our means in future, Dr. Deshmukh said, would require that we should deliberately be less dependent on external assistance. That kind of thing would help us to be more self-reliant and a little more introspective."

Then he said:

"Government lacked competence adding amidst cheers, we should harness the best talent available from universities, industries and other fields, to run the Government.

Finally he said:

"When aid-giving countries suggested devaluation while considering India's request for aid for the Fourth Plan, it was clear that decision to devalue the rupee would be a forced one."

The other Finance Minister who

[Shri Manoharan]

has been discredited very recently, Mr. T. T. Krishnamachari said this:

"Mr. Krishnamachari is stated to have questioned the Government's claim that it was not under any pressure from America to devalue the rupee. How could this be true, he is reported to have asked, when he himself was under pressure from American interests for over two years to devalue the rupee.

"Mr. Krishnamachari said that as Finance Minister he had resisted pressure from the U.S., the World Bank, the International Monetary Fund and many other sources and had not agreed to devalue the rupee.

He even went to this extent:

"He said he had told Mr. Lal Bahadur Shastri, not to visit the U.S. until the talk of devaluation had ended and until the frozen aid had been resumed."

This is what Mr. T. T. Krishnamachari says. I take his statement as the statement of an approver.

Another statement, equally concerned, has come from Mr. Morarji Desai. He is reported to have said that Government could have consulted some of the former Finance Ministers and even some of the Opposition leaders before taking such a vital decision. While he was Finance Minister and introduced the Gold Control Order, how many leaders of the opposition he had consulted I do not know, but I think they are wise when they are out of office. While they are in office, they are absolutely arrogant. And he has said again; that by this decision not only has the rupee been devalued, but also the Government and the country. This is the verdict of Mr. Morarji Desai.

Another thing I want to stress today. Who are the real culprits who had devalued the Indian currency? I am sorry to point out that one is our Planning Minister who has no plan for the prosperity of the country. Another is our Food Minister who is thoroughly incompetent to supply food for the toiling millions of the nation. The third pathetic man is our Finance Minister who was made a scapegoat for the game. And the fourth personality is our Prime Minister who does not know or does not care to understand the implications of devaluation and who has earned for herself the title of Madam Devaluation. These four people, without consulting anybody, simply ignoring the public opinion of this country, decided to devalue the Indian currency, without taking notice of the real feelings, the depth of feelings, of the people of this country.

15.25 hrs.

[SHRI S. L. SARAF *in the Chair*]

And here is a note prepared by our Food Minister, Mr. Subramaniam. It is a blue-covered pamphlet, I think it is a blueprint of his devalued thinking. In page 12, Mr. Subramaniam has said:

"The fact is that over the last eighteen years since independence, we have been building up the economy. We have added substantially to the productive capacity of the country. We have invested in dams, electricity generation, roads, schools, steel plants and fertiliser plants. We have more wealth to distribute today than we had two decades ago."

I suspect the *bona fides* of the Government on the ground that we witness today the hearth without fire and the home without light; throughout the country people are starving, dying of starvation. And Mr. Subramaniam claims that we have more wealth today to distribute than we had two decades ago. The wealth is being governed or controlled by whom? That is the question. Wealth

might have been produced, but who is the owner of the real wealth of this country? That is the question. The people of this country are being starved, rack-rented; they are rickety and emaciated, they have no hope at all, blinking at the future, hoping that a new Government will come, that this Government will be dislodged. What is the criterion for judging the real wealth of the country? Do not show me some skyscrapers and say this is the real wealth of the country. Show me the faces of the people of this country. A happy home is the true yardstick, but have you got any happy homes in this country? Therefore, these real culprits, I am sorry to include our Prime Minister also in that list, have created a condition wherein we have no option but to have a no-confinedce motion.

In this context I think it is fitting to quote Ernest Hemingway:

> "The first panacea of a mismanaged nation is devaluation of currency. The next is war. Both bring temporary prosperity, both bring permanent ruin. But both are the refuge of rotten politicians and economic opportunists."

I accuse the present Cabinet of being a den of opportunists. These are all people who have created conditions wherein this country suffers. According to their own argument, devaluaton is inevitable. Who is the real judge to decide the issue whether devaluation is inevitable or not? Had they consulted at least some economic pundits, I can understand. Parliament is simply relegated to the background. Even Congress people are relegated to the background. Mr. Morarji Desai has a grouse, and other Congress leaders, seasoned parliamentarians, noble-minded people like Shri Harish Chandra Mathur, are simply ignored and those four people did it. (*Interruptions*). You may disagree with me, but I know what is going on inside the Congress. Therefore, this kind of devaluation necessarily demands from us nothing but a no-confidence motion to be tabled against the Government.

I have already told you that this Government has developed the art of borrowing. While our revered Prime Minister had gone to the United States and U.K., reports appeared in the *Daily Express* of London like this:

> "For years India has received enormous financial bounties from the West. Yet now Mrs. Gandhi, Indian Prime Minister, tours the capitals of the world asking for further assistance. Why? Because, her father, the late Mr. Nehru, botched up the country's economy. He spent foreign aid building huge steel mills and other prestige projects and neglected the most basic industry of all, agriculture, with the result the Indian people are worse off than ever.
>
> "The West ought now to adopt a new policy towards India. Food for families in need—Yes. Indiscriminate cash for reckless leaders—No. It is time to stop bailing out the Nehru Dynasty."

This is what this paper says. It is for the Government to think about it and do as it likes. I gave the name of the paper, it is *Daily Express*.

Shrimati Vijay Lakshmi Pandit (Phulpur): It is a reactionary paper.

An hon. Member: They say that about a reactionary government.

Shri Manoharan: She knows better; she was High Commissioner in U.K.

I shall have to refer to the double dealing and the double talk of our Home Minister. He has promised in the last session that a Bill would be introduced in the House to amend the Official Languages Act, to give statutory shape to the late Prime Minister's assurance.

Shrimati Renu Chakravartty: In this session? It will not come even in this Parliament.

Shri Manoharan: My friend Mr. Sezhiyan wrote a letter to Mr. Nanda and expressed the hope that he would act responsibly. This is his reply:

"Kindly refer to your letter of April 21, 1966 suggesting that a Bill should be introduced in the current session to give statutory form to the assurances given by the late Shri Jawaharlal Nehru and the late Shri Lal Bahadur Shastri to the non-Hindi speaking people. We would have introduced the Bill some months ago but for the situation created by the conflict with Pakistan. Because of the pressure of financial and other urgent business we have had to put off introduction or consideration of a number of other Bills during the current session and a large volume of legislative business will have to be carried over to the next one or two sessions."

He has got enough time to introduce and take up certain Bills to sabotage the Opposition; he has got enough time to introduce Bills to build his own party but no time to introduce this Bill which was assured long time back. I am reminded of the proverb 'Promises are like piecrusts, meant to be broken'. This Government has broken so many promises in the past so many years. I want a categorical assurance from the Prime Minister who understands and knows the feelings of the people of the Hindi speaking areas whether the proposed Bill will be introduced in this session or at least in the next session.

Shri N. Sreekantan Nair: She understands the feelings of the Hindi-speaking people much better.

Shri Manoharan: I think she understands the feelings of the non-Hindi speaking people better than others.

There are ever so many other matters to bring before this House with a view to censure the Government. This Government, I think, is to be toppled. I request the genuine Congress Party people who are sitting here as Members of Parliament...... (*An Hon. Member: They are outside*). I still consider the Congress Members of Parliament to be genuine, not only genuine but they also understand the feelings of the people of this country. The spirit behind the motion of no-confidence is equally genuine and nobly motivated. They should also understand that. Therefore, I request my Congress friends who are responsible for the future generations of this country to vote for this no-confidence motion and see that the present Government is toppled and new election is ordered and a new order is created. Thank you.

श्रीमती सुभद्रा जोशी (बलरामपुर) : सभापति महोदय, इस वक्त जो प्रस्ताव अपोजीशन ने मूव किया है उस के बारे में उस ने कहा कि इसका बड़ा नोबल मोटिव है। मैं भी समझती हूं कि नोबल बात है कि हर छ: आठ या दस महीने के बाद इस तरह का जो प्रस्ताव आ जाता है उस से हमारी पार्टी को एक होने की यूनाइट होने की बार बार प्रैक्टिस हो जाती है। कम से कम इतना फायदा तो उस का होता ही है।

जो हमारे अपोजीशन के नेता श्री हीरेन मुकर्जी हैं मैं ने वियतनाम पर उनका भाषण सुना। अगर अमरीका सरकार के खिलाफ यहां भाषण देने से या अमरीका वियतनाम पर जिस तरह के अत्याचार कर रहा है, जुल्म कर रहा है, हालांकि उस से इस सरकार का कोई ताल्लुक नहीं है, लेकिन अगर हमारी सरकार के बदल जाने से वह अत्याचार बन्द हो जाता, तब तो हमारी समझ में आता कि उनके भाषण का कोई मतलब था, परन्तु दुर्भाग्य से ऐसा

नहीं हो सकता है। मुझ को वह दिन भी याद है जब चीन ने हिन्दुस्तान पर आक्रमण किया था। वियतनाम एक छोटा सा देश है, और इंडिया वियतनाम ऐसीसियेशन एक है जिस की मैं प्रेजीडेंट हूं। मैं ने बार बार यह कोशिश की और उन भाइयों से कहा कि चीन ने हम पर आक्रमण किया है, वह भी अपने मुख से कुछ फर्मा दें, लेकिन उन्होंने कभी एक शब्द भी कहना स्वीकार नहीं किया। मुझको वह दिन भी याद है कि जब लोक सभा के कुछ मेम्बरों ने प्रधान मंत्री से यह कहा कि वियतनाम के लोग क्यों नहीं बोलते हैं तो प्रधान मंत्री ने कहा कि वह एक छोटा देश है, हम उन की मुश्किलात में हाथ नहीं बटा सकते, इस लिये वह कहें या न कहें, इस से कोई खास फर्क पड़ने वाला नहीं है। हम उन की मुश्किलात को बढ़ाना नहीं चाहते हैं। हमारी वियतनाम की सरकार के साथ सहानुभूति है। इस लिये कभी उन्होंने हमारा साथ दिया हो या न दिया हो, चूंकि वह मानवता का सवाल है, शान्ति का सवाल है, इम्पीरियलिज्म का सवाल है, इस लिये हमें सहानुभूति प्रदर्शित करनी चाहिये। कौन है जो इस चीज को नहीं जानता है। यह हमारे लिये एक उसूल की बात है, इस लिये हम वियतनाम के लोगों से, वहां की जनता से, वहां के बच्चों से, वहां की स्त्रियों से, बूढ़ों से हमदर्दी रखते हैं। जब उसूल का सवाल होता है तब शायद वियत नाम के रहने वाले बूढ़ों और बुजुर्गों की सी तरह की हमदर्दी हमारे साथ है जिस तरह की इस हाउस की बूढ़े मार्शल के साथ है। यहां देशी विदेशी का सवाल नहीं है। विदेशी बूढ़ों और बच्चों के साथ हमारी हमदर्दी हो और हिन्दुस्तान के रहने वालों के साथ वह हमदर्दी न हो।

इसी तरह से उसूल की बात पर हम ने कहा कि चीन को यूनाइटेड नेशन्स में सीट मिलनी चाहिये। हमारे लिये यह उसूल की बात है, ब्लाक्स की बात नहीं है, हम पर प्रेशर का सवाल नहीं है। जब भी हम किसी बात को मुनासिब समझते हैं तो हम उन की भी मदद करते हैं जो हम से अलग हैं। परन्तु मैं एक बात कहे बिना नहीं रह सकती। हमारे कम्यूनिस्ट पार्टी के नेता ने गांधीजी को भी शायद कोट किया। मैं कोई भी नामुनासिब शब्द नहीं कहना चाहती हूं लेकिन अगर वह यह कहते कि एक जमाना था जब कम्यूनिस्ट पार्टी गांधी जी को मानती थी, कांग्रेस को नहीं मानती थी या कांग्रेस मानती थी और वह नहीं मानते थे, तो वह बात समझ में आती? परन्तु उन्होंने यह तो कभी माना ही नहीं। मुझे वह दिन याद है जब वह दुनिया भर के अपशब्द कहा करते थे गांधी जी के बारे में। आज गांधी जी का नाम ले कर हम उन को मानें या न मानें, कम से कम मानने की कोशिश तो करते हैं, उन का आदर्श तो हमारे सामने हैं। लेकिन एक वह लोग हैं जिन्होंने कभी गांधी जी को नहीं माना, लेकिन गांधी जी को कोट करते हैं। इस पर मुझे दुःख और ताज्जुब होता है।

आज जो प्रस्ताव सब पार्टियां मिल कर सदन के सामने लाई हैं कि हुकूमत को बदल जाना चाहिये, वह बड़े ताज्जुब की बात है और बहुत दुःख की बात है। मगर कम्यूनिस्ट पार्टी का नाम मैं इस लिये ले रही हूं कि आज इस जमात ने हिन्दुस्तान की रियासत को जितना कन्फ्यूज किया है उस का ठिकाना नहीं है। उस को इतिहास के काले अक्षरों में लिखा जायेगा। कम्यूनिस्ट पार्टी के नेता कांग्रेस को गलत समझते हैं और हम कांग्रेस वाले और जमातों को गलत समझते हैं। हम में मतभेद है, इस में कोई शुबहा नहीं है। पर फिर भी हम ऐसा समझ रहे थे कि राइट कम्यूनिस्ट और लैफ्ट कम्यूनिस्ट का झगड़ा हुआ तो किस्सा खत्म हो गया। हम सचमुच में विश्वास करने लगे थे कि जमहूरियत में डिमाक्रेसी में, प्रजातन्त्रवाद में इस पार्टी का विश्वास है। लेकिन जब आज कोई घटना उस के खिलाफ होती है तब हमारा दिल दुख से, निराशा से, परेशानी से भर जाता है और हम सोचने लगते हैं कि शायद हम गलत

[श्रीमती सुभद्रा जोशी]

समझ रहे थे। मैं कन्फ्यूज करने का शब्द इस लिये कहना चाहती हूं कि जो तमाम विरोधी जमातें आज एक प्रस्ताव लाई हैं आप के सामने, उस में कहीं ऐसा न हो जाये कि प्रधान मंत्री सोच लें कि यह लोग बार बार यह प्रस्ताव लाते हैं, चलो उन को भी एक मौका दे दो। आज वे इस तरफ आ जाएं और हम उधर चले जाये, ईश्वर न करे ऐसा हो जाए लेकिन अगर ऐसा हो जाए तो आप देखें क्या होने वाला है। मैं इनकी नीतियों का जिक्र करना चाहती हूं। प्लान का जहां तक संबंध है, एक पार्टी कहती है कि प्लान को स्क्रैप कर दो, एक कहती है कि प्लान को तोड़ दो, यह स्वतन्त्र पार्टी कहती है कि जब कि दूसरे लोग कहते हैं कि प्लान को और बड़ा करो, इसको और लम्बा करो, एक पार्टी तो कहती है कि सारी ट्रेड को आप अपने हाथ में ले लो, कम्यूनिस्ट पार्टी कहती है कि सारी ट्रेड को अपने हाथ में ले लो और यह जो मिक्स्ड इकानोमी है यह भी उनकी समझ में नहीं आती है, जब कि उधर से स्वतन्त्र पार्टी कहती है कि इस देश में तबाही का कारण यह है कि हर चीज में सरकार दखल देती है और सरकार को ट्रेड को फ्री छोड़ देना चाहिये। हम जो चाहें करे उस में किसी का दखल नहीं होना चाहिये। यह स्वतन्त्र पार्टी का कहना है। एक पार्टी कहती है कि तुम वियतनाम के बारे में काफी दखल नहीं देते हो, दूसरी पार्टी कहती है कि खबरदार तुम ने वियतनाम बारे में बोले तो। अगर तुम बोले तो तुम देश को तबाह कर दोगे। एक पार्टी कहती है कि तुम ने तिब्बत पर आक्रमण जब हो रहा था तो कुछ नहीं कहा, तब हिन्दुस्तान की सरकार चुप हो गई, सो गई और कितने अत्याचार चीन के हो रहे हैं और पाकिस्तान के हो रहे हैं उसका कारण यह है कि तुम ने तिब्बत की मदद नहीं की जबकि दूसरी पार्टी कहती है, कम्यूनिस्ट पार्टी कहती है कि तुम्हारी सारी बदकिस्मती का कारण यह है कि तुम ने दलाई लामा को हिन्दुस्तान में आश्रय दिया है। यह पार्टियों का फर्क मैं आप को बता रही हूं, आपके सामने रख रही हूं। इन सब पार्टियों ने मिल कर यह प्रस्ताव आज हमारे सामने रखा है इस वास्ते मैं इन में जो फर्क है वह आपको बता रही हूं। एक पार्टी कहती हैं कि चीन के लिए सीट मांगने के लिए तुम काफी जोर नहीं देते हो यू० एन० में, दूसरी कहती है कि चीन ने आक्रमण किया है फिर भी तुम अभी तक सीट मांगते चले जाते हो। एक पार्टी कहती है कि बैंक्स का नैशनलाइजेशन हो जाना चाहिये दूसरी कहती है कि अगर तुम ने बैंकों को हाथ में लगाया तो हिन्दुस्तान में एक भी इंडस्ट्री नहीं खुलेगी इस वास्ते बैंको को तुम हाथ मत लगाओ। इसी तरह से एक जमायत कहती है कि मैकेनाइज्ड फार्मिंग करो, हमारा उत्पादन इस लिए नहीं बढ़ रहा है, हम इस वास्ते सैल्फ सफिसेंट नहीं हो रहे हैं क्योंकि किसानों की काफी मदद नहीं करते हो और दूसरी तरफ जन संघ पार्टी कहती है कि मैकेनाइज्ड कर दिया तो तबाही हो जाएगी हिन्दुस्तान में। कुछ पार्टीज कहती हैं कि हिन्दुस्तान में सब को बराबर के अधिकार मिलने चाहियें चाहे वे हिन्दू हों, मुसलमान हों, सिख हों, ईसाई हों, और तुम उनको बराबर के अधिकार नहीं देते हो लेकिन दूसरी तरफ फिरका-परस्त जमायतें हैं जिन में चाहे दो चार मुसलमान भले ही हों, दो चार मुसलमानों में को उन्होंने अपने अन्दर भले ही ले लिया हो, लेकिन उनकी नीति यह कहती है कि हिन्दुस्तान में मुसलमानों, ईसाईयों, पारसियों, यहूदियों को बराबर के अधिकार नहीं मिल सकते हैं, वे हिन्दुस्तान के नागरिक नहीं हो सकते हैं (इंटरप्शन)

श्री ओंकार लाल बेरवा (कोटा) : नहीं हो सकते हैं।

श्रीमती सुभद्रा जोशी : ये इन पार्टीज के अन्दर बेसिक डिफ्रेंसिस हैं। लेकिन एक बात में ये सब एक हैं। हाउस के अन्दर गड़बड़ी

करने के मामले में, हाउस के बाहर गड़बड़ी करने के मामले में ये सब एक हैं। अगर कहीं अनाज की मांग है, अगर कहीं अनाज की कमी है अगर कहीं लोग भूख से तड़प रहे हैं और वहां अनाज चाहिये और वहां सत्याग्रह होता है, एजीटेशन होता है और अनाज की गाड़ियां पहुंचाने की कोशिश की जाती है तो इनके द्वारा पटड़ियों को उखाड़ने की कोशिश होती है और अनाज की गाड़ियों को रोक लिया जाता है और अन्न के मामले में भी पालिटिक्स को शामिल कर दिया जाता है...

श्री सरजू पाण्डेय (रसड़ा) : गाड़ियां कांग्रस ने रोकीं।

श्रीमती सुभद्रा जोशी : कहने का मतलब यह है कि हाउस के अन्दर और बाहर हुल्लड़ मचाने को, लोगों की मुसीबत से फायदा उठाने को, लोगों की मजबूरियों से फायदा उठाने को ये सब तैयार हैं। मुसीबत लोगों को है, इससे किसको इन्कार है। खाना नहीं मिलता है, किसको इन्कार है, कपड़े की कमी है, किस को इन्कार है, कीमतें बढ़ गई हैं किस को इन्कार है। लेकिन लोगों की इन मुसीबतों से फायदा उठाने के लिये ये सब एक हो जाती हैं।

मुझे दुख के साथ कहना पड़ता है कि जब उधम मचता है, जब गोली चलती है, जब लाठी चलती है तो वह तो चलती है जनता पर लेकिन जब वोट लेने की बात होती है तो ये पार्टियां जाकर लोगों से कहती हैं कि हमने तुम्हारा नेतृत्व किया था, तुम्हारा वोट हमें मिलना चाहिये। गोली जनता पर चलनी चाहिये, लाठी जनता पर चलनी चाहिये, कसूर जनता का कहा जाना चाहिये, लेकिन वोट इनको मिल जाना चाहिये। मैं चाहती हूं कि इस मामले में जितनी भी सियासी पार्टियां हैं वे अपने दिल पर हाथ रख कर देखें और बतायें कि क्या यह सही स्थिति नहीं है। मुझे कतई कोई एतराज़ नहीं होना चाहिये अगर मैं जुलूस लेकर जाऊं और अगर उस जुलूस पर गोली चलती है तो मुझे सबसे आगे होना चाहिये। मुझे कोई एतराज़ नहीं है, मैं आपको सच कहती हूं कि अगर भूखी गरीब जनता जाकर दूकानें लूटती है तो मैं उसके आग जाने को तैयार हूं। लेकिन जब पुलिस की गोली या लाठी चलती है तो मुझे आगे होना चाहिये। यह नहीं होना चाहिये कि गोली मैदान में चले और आवाज़ उठाने के लिये आप यहां आ जायें। यह नहीं होना चाहिये कि लाठी कहीं पर चले, लूट कहीं पर हो बदकिस्मती से और उसकी वकालत आप यहां करें और छिप कर पीछे से आन्दोलन चलायें। लाठियां जनता पर चलें, जनता का कसूर कहा जाये और क्रेडिट सियासी पार्टियों को मिले। अगर ऐसा होता है तो यह हमारी राजनीति का दुर्भाग्य ही कहा जाएगा।

मुझे यह सुन कर बड़ा ताज्जुब हुआ जब हमारे जनसंघ के नेता ने कहा कि आज तक कोई सिविल कोड हिन्दुस्तान में हिन्दुओं और मुसलमानों के लिये नहीं बनाया गया है, केवल हिन्दुओं के लिये ही बनाया गया है। इससे मुसलमान औरतों की बराबर रक्षा नहीं होगी। आज जनसंघी नेता मुसलमान औरतों की हमदर्दी में आए, यह एक मुबारिक कदम है। मैं उनको बधाई देती हूं इसके लिए। लेकिन जिनको आप हिन्दुस्तान के नागरिक नहीं समझते हैं उन के लिये अगर आप दो शब्द हमदर्दी के कहते हैं तो मैं सचमुच आपको बधाई देती हूं आपकी जमायत को बधाई देती हूं पर मैं इसके साथ साथ बड़े अदब से अर्ज़ करना चाहती हूं कि महिलाओं के बारे में जनसंघ को बोलने का कोई अधिकार नहीं है और न ही होना चाहिये। इसका कारण यह है कि जब इसी सदन में हम कह रहे थे कि एक विवाह का कानून होना चाहिये जब इसी सदन में हम कह रहे थे कि स्त्री को सम्पत्ति का अधिकार होना चाहिये तब जनसंघ के नेता कहते थे कि अगर एक शादी का कानून बना, अगर तुमने स्त्री

[श्रीमती सुभद्रा जोशी]

को सम्पत्ति में अधिकार दे दिया तो स्त्री तबाह हो जाएगी, स्त्रियों का चरित्र बिगड़ जाएगा, हिन्दू समाज तबाह हो जाएगा, हिन्दू धर्म का सर्वनाश हो जाएगा । आज जो कानून हिन्दू स्त्री के लिए उन्होंने अच्छा नहीं समझा उसको मुसलमान महिलाओं के लिए मांग हैं तो मुझे उनकी नीयत पर शुबहा होने लगता है । मैं आज स्त्री जाति (इंट्रप्शंज)

सभापति महोदय : मैंने एक बार कहा दो बार कहा लेकिन फिर भी आप इंटरप्ट करते जा रहे हैं। यह ठीक नहीं है । उनकी अपनी राय हो सकती है .....

श्री ओंकार लाल बेरवा : झूठा आरोप लगाना उचित नहीं है ।

सभापति महोदय : बार बार कहना ठीक नहीं होता है । अगर माननीय सदस्या ने अपने विचार आपके सामने रखे हैं और आप समझते हैं कि वे दुरुस्त नहीं हैं तो आप अपनी स्पीच में उसका जवाब दे सकते हैं ।

श्री बड़े (खारगोन) : चरित्र बिगड़ जाएगा, ऐसा कभी नहीं कहा । यह गलत है ।

सभापति महोदय : आप रिफ्यूट कर सकते हैं जब आपकी बारी आए ।

श्रीमती सुभद्रा जोशी : आप लोग इस सदन के मेम्बर हैं, हम मेम्बर हैं और हम इसको अच्छी तरह से जानते हैं और हम ही नहीं हिन्दुस्तान का बच्चा बच्चा जानता है क्योंकि ये भाषण सिर्फ सदन में ही तो नहीं होते थे, ये भाषण देश के कोने,कोने में, गली गली में, कूचे कूचे में, बाजार बाजार में इनके हुआ करते थे । ये कहा करते थे कि यह कांग्रेस सरकार एक ऐसा कानून पास करने वाली है जिससे स्त्रियों का धर्म चला जाएगा ।

इतना ही नहीं, मैं अब कहती हूं कि महिलाओं के बारे में इनको बोलने का अधिकार नहीं है तो इसकी एक और भी वजह है ।

15.49 hrs.

[MR. SPEAKER *in the Chair*]

हमारी एक महिला हिन्दुतान की प्रधान मंत्री बनी हैं । अगर कहा जाता कि उनकी नीतियां गलत हैं, अगर कहा जाता कि तुम्हारा रास्ता गलत है, अगर कहा जाता कि तुमको समझ नहीं है, अगर कहा जाता कि तुम्हारी सियासत गलत है तो बात हमारी समझ में आ सकती थीं । लेकिन कहा यह गया कि इनके पत्र आर्गेनाइज़र की तरफ से और उसमें यह छपा कि आज की कांग्रेस पार्टी को कोई मर्द नहीं मिला है इस वास्ते उसने एक औरत को प्रधान मंत्री बना दिया । यह भी उसने लिखा कि एक स्त्री को हिन्दुस्तान का प्रधान मंत्री बना दिया यह देश के लिए दुर्भाग्य की बात है । जनसंघ के अखबारों ने यह भी कहा—मेरे मुंह से वे शब्द नहीं निकलते हैं, मुझे उनको कहते हुए शर्म आती है—कि अगर एक स्त्री का राज्य, और खास कर एक विधवा स्त्री का राज्य, हिन्दुस्तान में होगा, तो यह हिन्दुस्तान का दुर्भाग्य होगा । अध्यक्ष महोदय, हमारे देश में हमेशा स्त्री का एक महान स्थान रहा है और विधवा स्त्री का स्थान उससे भी महान रहा है और उसको हमेशा इज्ज़त की निगाह से देखा जाता रहा है । ऐसी सूरत में इस किस्म की बात कहना कहां तक मुनासिब है, यह आप ही सोच सकते हैं । इसलिए मैं अदब से इस पार्टी से दरख़्वास्त करना चाहती हूं कि ये लोग महिलाओं के बारे में बात करना छोड़ दें, क्योंकि हिन्दुस्तान की महिलायें उनको खूब अच्छी तरह से जानती हैं ।

मैं यह भी अदब से निवेदन करना चाहती हूं कि जहां तक डीवैल्युएशन का

सम्बन्ध है, वह अच्छा है या बुरा, वह हो गया है। डीवैल्युएशन होना अपने आप में न तो राइट की तरफ़ स्टेप है और न लैफ्ट की तरफ़ स्टेप है। इसके क्या कारण थे और आगे चल कर हम इस बारे में क्या करने वाले हैं, इस पर यह डिपेंड करेगा कि यह स्टेप राइट को हुआ या लैफ्ट को हुआ।

इस बारे में कहा जाता है कि फारेन कंट्रीज का प्रैशर हिन्दुस्तान पर रहा। रहा होगा। जो कोई मुल्क पैसा देता है या इमदाद देता है, वह अपने इन्ट्रेस्ट के लिए प्रैशर डालने की कोशिश करता है। लेकिन हक़ीक़त यह है कि आज तक हमने किसी फ़ारेन प्रैशर को नहीं माना है और हमने हमेशा उसका मुकाबला किया है। जब चीन ने हम पर हमला किया, जब पाकिस्तान ने हम पर हमला किया, तो क्या हम पर दुनिया भर के प्रेशर नहीं पड़े थे? और सिर्फ यही नहीं कि हम बाहर से प्रैशर्ज़ का मुकाबला करते हैं, हम अन्दर के प्रैशर्ज़ का मुकबला भी खूब अच्छी तरह से करते हैं। उस वक्त भी हम पर प्रैशर पड़ा कि इस प्लान को तोड़ दो, समाजवाद को छोड़ दो, लेकिन हमारी सरकार ने उस प्रैशर के सामने सिर नहीं झुकाया। आज भी मैं अपनी सरकार से अदब से प्रार्थना करूंगी कि वह किसी किस्म के प्रैशर के सामने न झुके और समाजवाद के अपने पुराने उद्देश्य और ध्येय की तरफ आगे बढ़ने की कोशिश करे। इस तरह हम लोग यह साबित करेंगे कि डीवैल्युएशन करना कोई राइट की तरफ कदम नहीं था।

कुछ साल पहले इस सदन के सामने यह सवाल आया था कि बैंक्स को ले लेना चाहिए। उस वक्त भी हमारे प्रधान मंत्री और फिनांस मिनिस्टर ने कहा था कि उसूलन हम बैंक्स को ले लेने के खिलाफ़ नहीं हैं; यह सवाल हमेशा ओपन रहेगा और जब भी जरूरत समझी गई, तब इनको ले लिया जायेगा। कांग्रेस के प्रस्तावों में वक्तन-फ़वक्तन इस के बारे में बहुत कुछ कहा गया है। इस वक्त भी बैंक्स को ले लेना हमारी पालिसी का हिस्सा है। जब भी सरकार उचित समझेगी, उन को ले लेगी, इसमें कोई सन्देह नहीं होना चाहिए।

जहां तक खेती का सवाल है, लैंड रिफ़ार्म्ज़ पर ज्यादा जोर दिया जाना चाहिए और उनका इम्पलीमेंटेशन अच्छी तरह से होना चाहिए। इस बारे में अभी तक हमारी सरकार के काम में काफी कमी है और उस कमी को दूर किया जाना चाहिए। हमारे किसानों के लिए कुओं और सीड्ज़ वग़ैरह का ठीक इन्तज़ाम होना चाहिए। इस सिलसिले में बहुत तकलीफ़ का सामना करना पड़ता है। मेरे पास समय नहीं है, वर्ना मैं आपको बताऊं कि इस सिलसिले में कितनी परेशानी है। अव्वल तो टयूबवैल्ज़ बनते नहीं हैं और अगर बनते हैं, तो चलते नहीं हैं, क्योंकि कहीं कहीं आपरेटर नहीं है और कहीं बिजली या तेल नहीं है। इन कठिनाइयों को दूर किया जाना चाहिए।

एक खतरे से हम को बचना चाहिए और मैं समझती हूं कि हम बचेंगे। जब अनाज की कमी हुई, तो स्वतन्त्र पार्टी के लोगों ने यह नारा लगाया कि ज्वायंट स्टाक कम्पनीज़ को जमीन दी जाये, तो वे खेती करेंगी। मैं कहना चाहती हूं कि अगर ज्वायंट स्टाक कम्पनीज़ को जमीन देनी होती, तो हम जमींदारी को ही क्यों खत्म करते। हम एक जमींदार को खत्म करके दूसरे जमींदार को किसानों के सिर पर बैठाने के लिए तैयार नहीं हैं। हम चाहते हैं कि जमीन किसानों के पास ही रहे और सरकार की तरफ़ से उनको खेती करने के लिए ज्यादा से ज्यादा सहूलियतें मिलें। यही हमारी नीति रही है और मैं सरकार से निवेदन करूंगी कि वह और तेज़ी से इस नीति पर चले।

जहां तक इम्पोर्ट और एक्सपोर्ट का ताल्लुक है, मुनासिब यही है कि सरकार

[श्रीमती सुभद्रा जोशी]

उसको अपने हाथ में ले ले। पिछले दिनों इम्पोर्ट की खुली पालिसी चला दी गई थी और कहा गया था कि सब चीजें इम्पोर्ट करते चले जाओ। इस बात का ध्यान रखा जाना चाहिये कि हमारे यहां जो छोटे कारखाने हैं, वे मोटरों के पुर्जे और कई दूसरे पुर्जे बनाने लग गये हैं। उन्होंने पंजी लगाई है, जिससे इस देश को फायदा पहुंच रहा है। अगर बिना इस बात को देखे कि कौन सी चीज हिन्दुस्तान में बनती है, उस का इम्पोर्ट खोल दिया गया, तो हमारे यहां जो टेंडेंसी चल रही थी कि ज्यादा से ज्यादा चीजें यहां बनाई जायें, ईजाद की जायें, उनका आविष्कार किया जाये, उस टेंडेंसी को बड़ा भारी धक्का पहुंचेगा।

इन चन्द शब्दों के साथ मैं निवेदन करना चाहती हूं कि जो माननीय सदस्य अच्छी नीयत से इस अविश्वास प्रस्ताव को लाए हैं, उन्होंने हमको इस बात का मौका दिया है कि इस हाउस में और इसके बाहर सरकार की नीतियों और देश की समस्याओं के बारे में जो कनफ्यूजन है, हम उन को दूर कर सकें। देश की जनता इस बात का फैसला करेगी कि यह अविश्वास प्रस्ताव इस वक्त सरकार के खिलाफ़ पास होना चाहिए या चुनाव के मौके पर इन आपरचुनिस्ट पार्टीज के खिलाफ़ पास होना चाहिए।

Shri J. B. Kripalani (Amroha): Mr. Speaker, Sir, I have no intention or appetite to enter into the controversies that have been going on for the last few days. I was not present when this no-confidence motion was supported by more than 50 members here. If I had been there, even though I am in the opposition, I would not have supported this motion. There are reasons for that. It is not because this motion was sponsored by the communists, not because this motion is not right and I have confidence in this Government, but there are other reasons for which I would not have supported this motion.

The first of these is that it makes Congress people to gang up and speak against their conscience. What they have been criticising about the Government, in their private circles they belie themselves and argue against it in a no-confidence motion. There are not a few people in the Congress, including some members in the Cabinet, who are not disturbed by the policies of the Government. They have told me, "We do not know what is happening to this country; we do not understand what is going on." They themselves are disturbed, but when a no-confidence motion is brought, they gang together and they speak with one voice. They belie what they have said in private or in their own circles or in their own executives or in their own Cabinets.

I do not think this Government really deserves a no-confidence motion. It deserves our pity. Why? Because it is slowly and slowly falling by its own weight. It has materially and morally brought down the nation and not advanced the nation. It has injured the country; I have absolutely no doubt about it. It is not a question of the last few years. This deterioration has been progressive. The material deterioration is now plain, that the rupee is devalued and there is no country from which we have not begged for money. Even to a poor country like Italy our Finance Minister went to get some millions of liras, and in that country children have gone without their breakfast in order that our people may be supplied with food. There can be no sadder commentary upon this Government than that it has not been able to tackle the primary necessity of life—food—and progressively we have been getting more and more food from outside. After all, India is an agricultural country. Why is it not possible for them to provide food for the people?

16.00 hrs.

We had three Five Year Plans. After these three Five Year Plans it

is considered that among the 24 backward countries which have recently achieved their freedom we are the last but one in development. This is not something that the Opposition Members say, this is something that the world has said. Yesterday one Congressman said that our Plans have gone wrong. Why? He said, because we were too ambitious for our people, we wanted to raise their standard of living very soon. Sir, in *Gita* it is written that the man who does not know what his strength is and attempts to do something which is beyond his strength is working through *tamsic* understanding and he is not working through *satvic* understanding—that means he has no understanding.

This Government has committed so many sins of omission and commission that one has not to pass a vote of no-confindence in it but one has to pity it. Their mistakes are legion. I would not say these are mistakes, these are the sins of omission and commission. Let me remind the House that when people are put in responsible positions, when their decisions affect the lives of millions of people, it is not that they have committed a mistake but they have committed a sin. This point I have learnt from Mahatma Gandhi. He said that no man in responsible position should commit a mistake, that would adversely affect the lives of the people. People who are at the helm of affairs should not commit mistakes. And, these mistakes that they commit are not mistakes that are committed on account of ignorance, this is unfortunate! A person or an organisation may be ignorant and might commit a mistake, but when the same mistakes are being committed from year to year, then it is double stupidity. That means the people do not learn by experience. If you read the reports of the Public Accounts Committee or if you read the Audit Reports, you will find that the same mistakes are being committed over and over again.

It is not these mistakes about which I complain so much as about the effort to cover up the mistakes, the efforts to cover up bribery, corruption and misrule, I heard a few days back that there are persons who are a some sort of go-between—what do they call them. . . .

An hon. Member: Contact men.

Shri J. B. Kripalani: Yes, contact men. These contact men—men and women—commit havoc, and yet when in this House it is asked that their names be given and the names of the firms that employ them, nothing is done. It is covered up. When there is a complaint against a Secretary every effort is made to cover it up. It is said that if we expose them then no Secretary would take responsibility. This is a most absurd reasoning that can be given for covering up corruption. Sir, I say, and I say in all seriousness, that the murder of the late Chief Minister of Punjab was not brought up by his enemies but by those who covered up his sins. His sins went on so accumulating that somebody or the other was bound to take revenge upon him. His blood lies upon all those who for years covered up his sins. And such things will happen, such things are bound to happen if we go on like this. I want the Congressmen to keep....

Shri K. C. Sharma (Sardhana): The case is in the court. It is not permissible to express our opinion when a case is in the court.

Shri Surendranath Dwivedy (Kendrapara): He is not going into the merits.

Shri J. B. Kripalani: I am not going into the merits of the case. I am not saying that this man or that man killed him. I do not know why a Congressman having been for years in the Congress does not understand this simple thing that he was murdered because of his sins....

Shri K. C. Sharma: My hon. friend happens to be a layman and therefore he does not understand the intricacies of law. He has taught children, but I have taught children judges.

Shri Surendranath Dwivedy: Your knowledge of law is very shallow.

Shri J. B. Kripalani: Anyway, I think the greatest evil that we do is to cover up these cases of bribery and corruption. First of all, corruption was denied. Then our pious Home Minister came and staked his office. He said he would take away corruption in two years. All right. He did very good work. I remember, the houses of some of the cinema stars were searched and lakhs of rupees were found on which they had paid no tax. Similarly, there were some doctors, lawyers and merchants whose houses were ransacked and it was found that they had accumulated money through unlawful means. But their names never appeared in the papers. We do not know what was done to them. I would very much like to be enlightened by Congressmen, if they know it, as to what was done to these people. If they catch anti-social persons they do not give their names and we do not know what punishment they get. This is not the way to tackle corruption. So, I say: let the Congress people take a little thought to themselves, whether their house is in order, because a house divided against itself is built on sand; the wind may come, the flood may come and it may be swept away. Remember, institutions do not die physically soon. First of all, they die morally. The moral authority of the Congress, the moral authority of this Government, exists no more. Go to any house, go to any club, go to any other association where people get together, in the train, in the bazar, in the buses, what do you find people talking? That this Government is thoroughly corrupt, that it has ruined the nation, that it has starved the nation. When the moral authority of the Congress is gone, then it must be remembered that it is dead in the universal scheme of things, even though it may take a little more time to die physically.

Sometimes it happens in the case of organisations and individuals that when they are dying their bodies become bloated and they think that they are becoming healthy. They do not know that their bodies are bloated because they are diseased. When the patient does not know that his body is diseased, his base is hopeless. When a person knows his body is diseased, he can take certain measures, he can call for the doctor. But when the diseased person thinks that he is growing more and more healthy, his case is beyond all remedy. This is what is taking place in the case of the Congress.

Then, again, this Congress, even this Government, bad as it is, is divided in its own ranks. Who carries on campaigns for the demarcation of boundaries? Is it an agitation engineered by the opposition members? Who intercepts the trains? Is it the opposition members who tamper with the tracks? It is done by the Congressmen, and the Congress organisation passes resolutions praising the agitation and the Congress Government supports them, on both sides, whether it may be the division of territory between Maharashtra and Karnataka, or Bengal and Bihar or Punjab to be divided into three parts. Punjab was already a half State. That half State has been made into three parts; so, it is one-sixth of the original Punjab. That great State that had a great name, that State which defended our borders so ably, where women met with jars of milk the jawans who were returning from the front, and that too while the bombs were falling, that State has been divided. And by whom was it divided? By the Congress Government. Why was it divided? Because they had no power to resist the demand that is against the interests of the whole of the nation. They had not the power to resist that. The members of the Congress Working Committee were against this division, the members of the Cabinet were against it, but because somebody had threatened with something, so they yielded against their better judgment. This is not the way Governments are carried out. I can understand it if they say that division of half of the State into three parts is beneficial to Punjab. If

they in their wisdom had said that it is for the good of the nation, I could have understood it. But when it was against their better judgment what should one say? They have expressed their opinion quite publicly, quite loudly that it is a bad decision. When a Government definitely takes a bad step deliberately, then I say that Government has to be pitied. It is not a question of a no-confidence motion.

I want the Congress people to sit among themselves, search their hearts and reform their organisation. They have to put some life in their Government if they really mean business. It is a great organisation which has done marvellous service to the country in the past. Remember our traditions. What were they? We had a glorious revolution, the like of which there has never been in history, a non-violent fight for freedom, brought to a successful end, and we got swaraj under a leader the like of which comes only once in centuries. But what have we done to this heritage? Because we got freedom, many other countries also got their freedom and today those countries are better off than India.

Shrimati Vijay Lakshmi Pandit: Which one? They have all fallen like a pack of cards.

Shri J. B. Kripalani: It is not something at which one is delighted, it is not something of which one is proud, it is not something which one likes. But I must speak out in these last days of my life the truth that is within me. I may be wrong, but I tell you, my friends, I am honest in what I am saying. Go and search your hearts, find out if what I say is not correct, is not honest, is not for the good of the country.

I had been going amongst the masses of the people and seeing what they are doing, what they are thinking and saying, everybody. For God's sake, let not the Congressmen enter into arguments. Two lawyers can argue against each other. That does not settle the case. The case is settled by what the people say, what the people think within their hearts, what the people suffer from.

I remember there was a controversy between the great poet Rabindranath Tagore and Gandhiji. Gandhiji called him a great sentinel and said: "you are talking of the song of the bird; but when there is nothing in the belly of the bird, how can he sing?" We are living in that condition and it is such that we have to think of it. I appeal to Congressmen, not because I am in the opposition but because for quite some time I was one of them. I have worked in this organisation for years, painful years of service. Therefore, I appeal to them: for God's sake, put your house in order, be united, find out ways and means for solving the problems by sitting with us, the members of the opposition.

Once in this House our late Prime Minister of sacred memory, Jawaharlal Nehru, said, "I do not consider that I am big enough, that I am wise enough, that my organisation is big enough or wise enough, that my government is big enough or wise enough to solve all the problems that face this country; they are too many, too complicated; let us put our heads together". And do you know why opposition creates troubles? I will tell you why the opposition creates trouble. The opposition consists of youngmen. When they find that they are not taken into confidence, as opposition parties are taken into confidence in every democracy, they create trouble. In the United Kingdom the opposition is considered the King's Opposition. It is given a respectable place. Its members are sent out to propagate for that country. Its members are given respectable positions, they are taken in committees and councils. But here everything is to be confined to Congressmen and Congressmen alone. I do not wonder that young people who feel frustrated create trouble here and create situations in which, Sir, you have to intervene. You have to drive away some people and some people are

[Shri J. P. Kripalani]

dragged away. Even the poor sergeant is not able to tackle these gentlemen.

Remember these young people. If they get frustrated, their only possible manner of expression is to create trouble. You can avoid that trouble by taking them into confidence, by sitting with them, by sharing with them the power that is necessary for bringing about reform in the Government.

डा० राम मनोहर लोहिया (फरुंखाबाद) : अध्यक्ष महोदय, भारत में चौबीस करोड़ मर्द हैं और करीब-करीब उतनी ही, यानी चौबीस करोड़, औरतें हैं। प्रधान मन्त्री अब छः महीने से अपनी गद्दी पर हैं। अगर उन्होंने इन औरतों की अवस्था में, रहन-सहन और जीवन में, जरा सा भी, मामूली सा भी सुधार किया होता, तो आज मैं उन को कम से कम अपना विश्वास दे देता। लेकिन वह सम्पूर्ण रूप से असफल रही हैं। चौबीस करोड़ औरतों का इस देश में कहीं कुछ भी भला नहीं हुआ है। हो सकता है कि प्रधान मन्त्री के कवि और गायक इसमें भी उनकी महत्ता ढूंढ़े और कहें कि देखो, कितनी न्यायप्रिय है, कितनी पक्षपातविहीन है कि जब मर्दों का कोई भला नहीं किया, तो औरतों का क्या भला कर पाती। ऐसा उनके कवि कहेंगे, लेकिन चौबीस करोड़ औरतें उनको कोस रही हैं। अब भी जो उन के दिन रह गए हैं, सौ दिन, हजार दिन या दस दिन, उनमें अगर वह औरतों के हित की कुछ बात कर पातीं, तो अच्छा होता।

मर्द के मुकाबले में एक औरत ज्यादातर अपने घर में रहती है, बाहर नहीं निकलती है। तो कम से कम प्रधान मन्त्री इतना कराय कि फ़र्श से लेकर छत तक धुआं निकलने के लिए नाली या चिमनी का इन्तजाम किया जाये, जिससे औरतों की आंखें बचें। इसके अलावा पानी निकालने या दूर से ले आने में बहुत तकलीफ़ होती है। देहात के लोग इस बात को जानते हैं कि भारत की औरतों को पाखाने के मामले में कितनी तकलीफ़ होती है। तो इस सम्बन्ध में भी प्रधान मन्त्री कुछ करें। जहां तक अन्न का सम्बन्ध है, यह सही है कि सभी भूखों मरते हैं, लेकिन औरतों और बच्चों पर यह आफ़त ज्यादा आती है। इसके अतिरिक्त समान काम के लिए समान वेतन मिलना चाहिए। एक औरत प्रधान मन्त्री रहे और औरत को मर्द के बराबर काम करने पर भी कम वेतन मिले, इस से ज्यादा शर्म की और कोई बात नहीं हो सकती है। इसके अलावा यह बात भी याद रखनी चाहिए कि औरत के राज्य में थोड़ी करुणा का समावेश हो और कठोरता कम हो। ऐसा नहीं होना चाहिए कि कठोरता बढ़ती रहे।

लेकिन यह सब कुछ होने वाला है नहीं, इस लिए ये चौबीस करोड़ औरतें तो कोसती ही रहेंगी। मुझे कुछ जोर से कहना पड़ता है कि महात्मा गांधी ने जो बात कही थी, वह बहुत मुश्किल है—यह कि एक भंगी की लड़की इस देश की प्रधान मन्त्री बनती, तो अच्छा होता।

श्रीमती विजय लक्ष्मी पंडित : वह भी दिन आयेगा।

डा० राम मनोहर लोहिया : आयेगा, लेकिन अगर माननीय सदस्य भी मेरे साथ उस के लिए कोशिश करतीं, तो ज्यादा मजा आता, लेकिन करें क्या ?

श्रीमती विजय लक्ष्मी पंडित : माननीय सदस्य क्या कोशिश कर रहे हैं ?

डा० राम मनोहर लोहिया : मुश्किल यह है कि यह देश बूआ-भतीजी का है। अगर यह देश सिद्धान्तों का होता; तो एक भंगी की लड़की अब तक प्रधान मन्त्री की गद्दी पर बैठी होती।

श्रीमती विजय लक्ष्मी पंडित : अगर माननीय सदस्य रोड़े न अटकाते, तो वह भी दिन आ गया होता ।

डा० राम मनोहर लोहिया : अगर कोई ऐसी लड़की इस गद्दी पर बैठी होती, जिस की परवरिश क्रान्ति के विस्फोट के जमाने में हुई हो, तो इस देश का कुछ भला हो सकता था । लेकिन अगर एक ऐसी औरत इस गद्दी पर बैठे, जिसने अपने दिमाग़ के खुलाव और फैलाव को क्रान्ति की गिरफ्तारी के ज़माने में किया है, तब मैं नहीं समझता कि इस देश का कोई भला हो सकता है ।

श्रीमती विजय लक्ष्मी पंडित ने एक साल पहले कहा था कि यह सरकार दुविधा और अनिश्चय की बन्दी है । भतीजी ने कहा है कि सरकार में और जितने भी दोष हों, लेकिन कम से कम यह गुण तो है कि उसकी निर्णय शक्ति है और जल्दी फ़ैसला करने की क्षमता है । यह बात अगर सही हो, तो मैं समझता हूं कि इस सदन को खुले दिल से उन्हें अपना विश्वास देना चाहिए ।

वास्तव में यह कसौटी बड़ी अच्छी है कि क्या इस सरकार ने कोई निर्णय शक्ति, दुविधा को खत्म करने वाली कोई क्षमता दिखाई । सब से बड़ा उदाहरण अवमूल्यन का, रुपये की घिसाई का दिया जाता है । यह अवमूल्यन क्यों हुआ, कैसे हुआ ? क्या वह अपनी मर्जी से हुआ ? मान लो, पुलिस का इंसपैक्टर किसी कैदी को कहे कि अब तुम मुर्गा बनो और वह कैदी . अपनी निर्णय शक्ति को दिखा कर कहे कि मैं मुर्गा बनने के लिए तैयार हूं । तब उसने बड़ी निर्णय शक्ति दिखाई न ! अमरीका और विश्व बैंक के लोगों ने भारत सरकार को कहा कि मुर्गा बनो और भारत सरकार ने मुर्गा बनने में अपनी निर्णय शक्ति बहुत ज्यादा दिखाई, क्योंकि यह बिल्कुल साफ़ है और खुद भारत सरकार के बयान में कहा गया है—मैं अंग्रेजी का तर्जुमा किये देता हूं—कि यह रुपये की घिसाई और ज्यादा टाली नहीं जा सकी, क्योंकि जितने मदद के समझौते या बातचीत थीं, व इसी के ऊपर निर्भर करती थीं । यह भारत सरकार के अपने बयान में है । उस बयान के मुताबिक हम को अमरीका या विश्व बैंक से जो भी मदद मिल सकती थी, उस पर बातचीत होना भी नामुमकिन था, जब तक कि रुपये की घिसाई या अवमूल्यन न हो जाता ।

इस स्थिति में मेरी समझ में नहीं आता कि यहां कोई मन्त्री खड़ा होकर कैसे कहता है कि हमने यह फ़ैसला अपने मन से किया है । यह फ़ैसला किया है अमरीका और विश्व बैंक ने और यह बात भारत सरकार के अपने बयान से बिल्कुल साफ़ है ।

लोग कहते हैं कि क्या यह फैसला टाला जा सकता था । यह बात सही है कि एक शराबी अपनी मिल्कियत के हिस्से बीच-बीच में बेचने के लिए जरूर मजबूर हो जायेगा अगर वह शराब पीने की अपनी आदत न छोड़ सके । जो सरकार फिज़ूलखर्ची की अपनी आदत नहीं छोड़ सकती उस के लिए यह जरूरी हो जाता है कि वह अवमूल्यन करे और उस में निर्णय-क्षमता कोई नहीं है । वह तो मजबूरी है हालात के सामने झुकने की ।

16.26 hrs.

[SHRI SHAM LAL SARAF *in the Chair*]

आप याद करें कि जब अंग्रेजी का राज्य यहां से खत्म हुआ, तब हमारे 20 अरब पौण्ड पावने इंगिलिस्तान में मौजूद थे और इस वक्त सरकार के हिसाब से करीब 25 अरब रुपये हम ने विदेशों को कर्ज़ का देना है । मेरा अपना हिसाब है कि करीब 50 अरब रुपया होगा, जिस का मतलब यह है कि 70 अरब रुपया हम ने विदेशों से कर्जा ले कर खर्च किया है । मेरा हिसाब है कि उस में से आधे के करीब तो खेती, कारखाने को सुधारने के लिए खर्च हुआ है, लेकिन आधे के करीब

[डा० राम मनोहर लोहिया]

उड़ाया गया है। जिस तरह से अगर कोई पिता अपना व्यापार या खेती या कारखाने को बढ़ाने के लिए कर्जा लेता है और अपने बच्चों पर कोई बोझ नहीं डालता है, तो वह अच्छा कहलाता है। लेकिन अगर कोई पिता अपने चालू खर्चे के लिए कर्जा लेता है और अपने बेटों और पोतों पर बोझ डालता है तो वह कलंकी कहलाता है। उसी तरह यह सरकार कलंकी सरकार रही है क्योंकि उस ने आज-कल के पांच दस बरस के बच्चों पर यह जबर्दस्त बोझ डाला है अपना चालू खर्चा चलाने के लिए—चालू खर्चा पेट भरने के लिए भी और महल बनाने के लिए भी।

मैं ने अभी 70 अरब रुपये की बात कही। उस में से करीब 30, 40 अरब रुपया तो सही रहा होगा और बाकी 30, 40 अरब रुपया चालू खर्चे पर जनता की रोटी और उस के साथ-साथ बड़े लोगों की ऐयाशी और फिजूल खर्ची पर। यह सही है कि इस वक्त अपने मुल्क में करीब पचास या साठ लाख आदमी ऐसे हैं जिन को मैं एक तरह से बनजारा कहूंगा। बड़े लोग, सरकार के बड़े लोग, कारखानों के बड़े लोग ठाठ और धन की लूट मचाए हुए हैं। 100 जनसंख्या के पीछे एक ऐसा है जो उन की पीठ पर लदा हुआ है। चाहे वे कारखाने के सेठ करोड़पति हों और चाहे सरकार के मंत्री, मुख्य मंत्री और प्रधान मंत्री हों, ये बनजारे जनता की पीठ पर लदे हुए हैं। उस के साथ साथ उन के लम्बरदार हैं, सरकारी नौकर हैं। चालीस आदमियों के पीछे एक सरकारी नौकर है। इस गरीब मुल्क में कहां से ऐसी ताकत आयेगी कि सौ के पीछे तो एक बनजारा पीठ पर लदा रहे और 40 के पीछे एक लम्बरदार पीठ पर लदा रहे? जब तक इसका जवाब नहीं निकलता है, तब तक अवमूल्यन का कोई जवाब नहीं। चालू खर्चे को कम करो, ऐय्याशी को कम करो। सीमा लगाओ और मुझे यह कहना है कि पहली गैर-कांग्रेसी सरकार वह जिसकी भी बने जो पहले बनेगी उस का फर्ज होगा और पहला फर्ज होगा कि हर एक के खर्चे के ऊपर सीमा बांध दे, खर्चे और आमदनी पर ताकि खेती और कारखाने में सुधार किया जा सके और इसी के साथ-साथ दूसरा काम है, एक जांच कमीशन बैठाये एक जांच कमीशन करीब-करीब उसी ढंग का जैसे लोक सेवा आयोग होता है जो सब तरह के मामलों की जांच करे, जो स्वराज्य के दिनों में गद्दी के नाजायज इस्तेमाल से जितनी भी मिल्कियत इकट्ठा हुई है उसकी जांच करे और जब पता चले कि यह मिल्कियत नाजायज तरह से इकट्ठा की गई है तो फिर उस मिल्कियत को जब्त किया जाय। ऐसे लोग जेल में जायें या और कहीं जायं, इससे मुझे मतलब नहीं लेकिन मिल्कियत जब्त हो और तब हमेशा के लिए भारत की जनता समझ जायगी कि अब घूंस का जमाना गया। अब दूसरा जमाना आ रहा है।

लेकिन प्रधान मंत्री बहुत हाजिर जवाब हैं। मस्त हाजिर-जवाबी है उनकी और जब उन्हीं की पार्टी के सभापति ने अवमूल्यन को लेकर कुछ उनको उलझाना चाहा क्या खूबी से उन्होंने जवाब दिया कि सजन लोगों ने जब फैसला कर दिया कि नस्तर लगाना ही है तो नस्तर के लिए चुनाव तक इन्तजार करने की क्या जरूरत है? अपने देश के फायदे के लिए, चाहे पार्टी का नुक्सान हो, कुछ भी हो, हमें नस्तर फौरन लगाना है, देर क्यों करें? क्या गजब की हाजिर जवाबी है? उनके दल का सभापति तो बेचारा सकपका गया होगा, कहां फस गया? कैसी बात कह बैठा था। और उस तरह का मस्त हाजिर जवाब वह और भी तो बातों में दिखाते हैं। इस से मतलब नहीं कि असलियत क्या है, इस से मतलब नहीं कि सच और झूठ के बीच में लकीर है या नहीं। यूं न तो पिछले बीस-वर्षों से हिन्दुस्तान में सच और झूठ का घोल हमेशा चलता रहा है, लेकिन मैं देख रहा हूं कि इस सरकार ने कुछ

पग और आगे बढ़ा दिया है। पहले सच और झूठ का कम से कम चोल तो हुआ करता था। अब सच और झूठ, न्याय और अन्याय के बीच की लकीर ही गायब हो चुकी है। यह सरकार परब्रह्म हो चुकी है। सच और झूठ के परे जा चुकी है और तभी यह कह देती है बार बार, अभी 66 में आन्दोलन हुए तो कहती है कि यह तो चुनाव वर्ष है और जब कभी चुनाव वर्ष होता है तो हमेशा आन्दोलन होते हैं। तो सन् 61 में भी हुए होंगे, 56 में भी हुए होंगे और 51 में भी हुए होंगे। लेकिन अगर कोई मेहनत करे और इन वर्षों की घटनाओं का अध्ययन करे तो साफ पता चलेगा कि इससे बड़ा झूठ और कोई है नहीं क्योंकि चुनाव के वर्ष में राजनतिक पार्टियों का दिमाग चनाव की ओर लग जाया करता है और मैं आपको सन् 61 की घटनाएं बताता हूं। उसी लोक सभा के पुस्तकालय से मैंने एक सूची मंगाई, कुल 193 घटनाएं थीं। उनमें से कुल 5 घटनाएं ऐसे झगड़ों की थीं। वह भी कहीं सिल्चर में कोई भाषण का झगड़ा हो गया, जबलपुर में कोई मजहब का झगड़ा हो गया, कहीं किसी आदमी का कतल हो गया इस तरह से सरकारी, गैर-सरकारी मामले। जनता की तरफ से झगड़ा विद्रोह या आन्दोलन की कोई घटना 61 में महत्व की नहीं है हालांकि उसमें 199 हैं। इस साल यह विद्रोह हो रहे हैं, घटनाएं आन्दोलन बन्द और हड़तालें जो हो रही हैं तो उस का कारण है पिछले बीस वर्षों के कुकर्मों और दुर्नीतियों का जो घड़ा भरता चला आ रहा था वह अभी कुछ कुछ फूटना शुरू हुआ है, अभी पूरी तरह तो फूटा नहीं है, फूटना शुरू हुआ है और इसलिए यह आन्दोलन हो रहे हैं। राजनीतिक पार्टियां आज विद्रोह करें, उनमें कहां इतनी ताकत और कहां इतनी जुर्रत है कि अपनी तरफ से आन्दोलन खड़ा करें। उन्हें तो मजबूर किया जा रहा है। नहीं तो इस साल तो वह अपने चुनाव संगठन में लग जाती थीं। यह सब हथकण्डे तो सरकारी पार्टी किया करती है। 1961 में गोआ विजय किया था क्योंकि 62 में चुनाव जीतना था। और मैं अभी से एक चेतावनी देना चाहता हूं कि शायद 66 के अन्त तक या 67 के जनवरी में अणु का किसी रूप में विस्फोट करके भारत को जनता को गुमराह या धोखा देने की कोशिश यह कांग्रेस सरकार करे और वोट अपने साथ ले। और आप याद करें। सन् 61 में इस सरकार ने सहकारी खेती का नारा लगाया था। उस वक्त मालूम होता था कि सहकारी खेती के अलावा और कोई रास्ता हो नहीं रह गया है हमारे उद्धार का और पिछले पांच वर्ष में हुआ क्या? कुल मिला कर सरकार खुद कहती है 3 लाख एकड़ के ऊपर सहकारी खेती हुई। 32 करोड़ एकड़ में 3 लाख एकड़ 5 वर्ष में, हजार में एक हिस्सा। इस रफ्तार से चले तो कांग्रेस सरकार अपने चुनाव घोषणा पत्र को कारगर करने में 5 हजार वर्ष लगायेगी। यह है सहकारी खेती का। मैं समझता हूं कि इस बार भी उनका चनाव घोषणा पत्र कोई कमाल लेकर आयेगा। शायद फसल बीमा लेकर आये। करना तो है नहीं। जैसे पिछली बार कहा था सहकारी खेती, इस बार कह देंगे फसल बीमा। लेकिन मैं जनता को आगाह कर देना चाहता हूं कि अब इनकी बात में कोई मतलब नहीं रह गया है। यह तो खाली मस्त हाजिर जवाब हैं। जो मन में आया कह दिया, जब चाहा कह दिया। दो मिनट पहले क्या कहा था उसकी क्या परवाह है, अगर फौरन कोई जवाब मिल जाता है और इसीलिए प्रधान मंत्री ने उड़ीसा के दौरे के समय कह दिया कि यह अकाल तो वहां पड़ा था जहां विरोधी लोग जीते थे। मन में जो आया कह दिया। आखिर को अकाल कहां पड़ा है? जहां पर हरिजन और आदिवासियों की तादाद ज्यादा है और इसीलिए मैं देश के सभी हरिजनों और आदिवासियों से एक बात कहना चाहता हूं कि हालांकि कांग्रेस पूरे देश के पैमाने पर इस लोक सभा में 73.6 सीटें जीता करती है, लेकिन आदिवासियों

[डा० राममनोहर लोहिया]

और हरिजनों के बीच में 79.8 यानी करीब करीब 80 प्रतिशत जगहें जीत जाया करती हैं। हरिजनों को और आदिवासियों को इसके ऊपर कुछ सोच विचार करना चाहिये। कब तक वह अपने निजी स्वार्थ और सीटों के लिए इस कांग्रेस के पिछलग्गू बने रहेंगे जब कि यह सरकार उनकी अवस्था के सुधारने में कुछ नहीं कर पाती? अकाल का सबसे ज्यादा शिकार उन्हीं को बनना पड़ता है। जब बस्तर में गोली चलती है तब आदिवासी मरते हैं, जब बांदा में गोली चलती है तो हरिजन मरते हैं क्योंकि बांदा में 23 आदमियों की फेहरिश्त मिली है उनमें से करीब करीब 18 या 19 हरिजन हैं। ऐसी अवस्था में इस स्थिति को पलटना अगर चाहते हैं तो इस पर भी ध्यान दें। जहां इनकी मस्त हाजिर जवाबी की बात मैं कह रहा हूं, जहां मैं यह कह रहा हूं कि सच और झूठ की दीवार बिलकुल टूट चुकी है, वहां अकाल का मामला कितना खतरनाक रहा है? उसी के सबब से आन्दोलन भी हुए। अकाल में मैं अधिक नहीं कह सकता कि हर साल कितने आदमी मरे होंगे लेकिन हर साल करीब 45 लाख आदमी अपने देश में जितने मरने चाहिएं उससे ज्यादा मरते हैं। यानी जो यूरप में मरने की गति है उसको अगर देखा जाय तो उसकी तुलना में 45 लाख आदमी ज्यादा मरते हैं। एक मानी में कहा जाय तो वह सब के सब कम खाये या बिन खाये मरते हैं। लेकिन कम से कम 7 या 6 लाख आदमी ऐसे जो मुझे पक्के तौर से कहना है बिन खाये मर जाते हैं। कम खाने की बात मैं नहीं करता हूं और उसी के साथ साथ आप जानते हैं कुछ महामारियां होती हैं और वह महामारियां पानी की वजह से ज्यादा होती जाती हैं। इस साल 1966 में 20 वर्ष के बाद इन प्रधान मंत्री की हुकुमत में एक और बड़ा पग आगे सरकार गई है। अभी तक तो अकाल हुआ करता था अनाज का, सन् 54 में हुआ या और किसी वक्त में हुआ लेकिन इस वक्त पानी का भी अकाल हो गया। पानी भी जगह जगह नहीं मिला। पहले बम्बई तो खाली होने ही वाला था। इन्दौर और कहां कहां अठन्नी और रूपये में पानी बिका न जाने कितने इलाकों में, शायद 15 करोड़ आदमियों के इलाके ऐसे हैं जहां पीने का पानी तक अच्छा नहीं मिलता है। और इस पानी के अकाल ने इस भोजन के अकाल ने ऐसी अवस्था पैदा कर दी है कि आप जानते हो, हैजा और चेचक जिससे आदमी बिलकुल नहीं मरने चाहिए, हर साल दो चार लाख आदमी मर जाया करते हैं। मैंने कई दफा सुझाव दिया कि जिस तरह से सरकार ने विश्व स्वास्थ्य संघ के साथ मिल कर के सर्दी बुखार यानी मलेरिया के खिलाफ आन्दोलन किया उसी तरह से विश्व स्वास्थ्य संघ की सहायता लेकर के शीतला और हैजे को अपने देश से निर्मूल करना चाहिए। उस वक्त हमेशा मुझे मंत्रियों से जवाब मिला है कि अपने पैरों पर खड़े रहो ये वित्त मंत्री साहब जब बयान देते हैं तो यही बताते हैं कि मैं जर्मनी गया, इतनी भीख मिली। मैं इंग्लिस्तान गया तो इतनी भीख मिली, मैं रूस गया तो इतनी भीख मिली। जैसे कोई भिखमंगा भीख मांग कर लाये और फिर सुनाए कि उसे कहां कहां कितनी भीख मिली। लेकिन शीतला और हैजे को खत्म करने के लिये यह सरकार विश्व स्वास्थ्य संघ की मदद लेने को तैयार नहीं है। मैं कहना चाहता हूं कि जो कोई गैर-कांग्रेसी सरकार किसी सूबे में बने, उसका पहला फर्ज होना चाहिये कि वह विश्व स्वास्थ्य संघ को न्योता दे और उनकी सहायता ले कर कम से कम अपने इलाके से इन दोनों महामारियों को खत्म करे।

सोचने का ढंग कितना हमारा बिगड़ गया है। अगर फसल अच्छी हो तो किसकी जिम्मेदारी और बुरी हो तो किसकी जिम्मेदारी। फसल जब बुरी होती है तो कहा जाता है कि पानी नहीं बरसा, इन्द्र महाराज ने गुस्सा

दिखाया, उनकी कोप-दृष्टि रही और अगर फसल अच्छी हो गई और खाने को मिल गया तो इन्द्रा जी का चमत्कार। इस तरह से सोच-विचार से देश बनने वाला नहीं है। सोच अगर ईमानदार होती है तभी समझ में आती है, वेईमान समझ के आधार पर कभी भी अच्छी सोच नहीं आ सकती और इसी लिये मुझे मोटे तौर से कहना है कि इस सरकार में शब्दों के महाजाल में हेकड़ी और निर्लज्जता आ गई है। ये भुखमरी नहीं कहना चाहेंगे, कहेंगे स्वास्थ्य हानि, भुखमरी से नहीं मरा करते, स्वास्थ्य हानि से मरा करते हैं। इसी तरह राज्यों में लाठी-मार कभी नहीं हुआ करता, वहां लाठी प्रदर्शन हुआ करता है। आप कब तक इन शब्दों की दुनियां में धोखा देते रहोगे, कब तक किसी आदमी को भुला सकते हो, क्योंकि अब यह बात बिलकुल साफ हो चुकी हैं और खास तौर से 1966 के कांडों के बाद जो नतीजे निकल रहे हैं, उन को देखते हुए जनता दोनों रास्तों पर चलेगी, अन्याय से लड़ती रहेगी प्रतिकार करेंगी, चुनाव के लिये तैयारी करती रहेगी, वंद करेगी, हड़ताल करेगी, सरकार का चलना नामुकिन करेगी और कोई आदमी अगर कहता है कि जनतंत्र में खाली वोट के जारिये सरकार हटाई जाय, क्यों यह काम करते हो, तो मैं कहूंगा कि मान लो 1967 का चुनाव हो जाय, फिर दूसरा चुनाव कब होगा—पांच साल बाद और अगस्त, 1967 में फिर किसी इलाके में अकाल हो, पानी का अकाल हो अगर उस वक्त हम लोग कुछ कोशिश करने जायं और सरकार के आदमी कहें कि पांच साल बाद इस का इलाज ढूढ़ेंगे, अभी नहीं तो इस का क्या अर्थ है, यह जनतन्त्र का मखौल नहीं तो क्या है। जब कभी कोई अन्याय होता है, तो उस अन्याय का मुकाबला उसी वक्त करना पड़ता है, यह जनतन्त्र की पहली शर्त है। इस लिये लोग उन दोनों रास्तों पर चलते चलेंगे।

मैं इधर-उधर की फजूल वहस में नहीं पड़ना चाहता हूं। वहुत से लोग अपने ख्याल से मेरे ऊपर हिंसा किये जाने के आरोप लगाया करते हैं। उसकी बहस और जगह हो जाया करेगी, लेकिन मैं इतना कहना चाहता हूं कि यह जनता ऊब गई है और ऊबने के कारण कहीं कहीं बुरी बात कहने लगी है। बंगाल, बस्तर, बांदा, ये तीन बड़े कांड हुए हैं, छोटे छोटे कांड तो बीसियों हुए होंगे। बंगाल में 30-40 आदम मरे, किस तरह से मरे।

एक माननीय सदस्य : 50 मरे।

डा० राम मनोहर लोहिया : वह पचास कह रहे हैं। वैसे देखा जाए तो और भी हो सकते हैं। बस्तर में न जाने कितने मरे, तीस-चालिस- पचास, उसी तरह से बांदा में हुआ, कहीं कहीं तो यह संख्या 60 तक पहुंच जाती है। फिर लोग हम से कहा करते हैं कि तुम हल्ला मचाते हो, लेकिन कर क्या पाते हो, क्या विगाड़ पाते हो। उस मुख्य मंत्री का क्या बिगड़ पाये, उस मजिस्ट्रेट का, पुलिस सुपरिन्टेण्डेन्ट का, जिस ने यह कारनामा किया था, क्या कर सके। इस का जवाब हमारे लिये इतना जरूरी हो जाता है, क्योंकि जनता के मन में यह भ्रान्ति जम गई है कि कोई भी पुलिस वाला कितना भी कत्ल और अत्याचार करे, जुल्म करता रहे, कोई भी मजिस्ट्रेट कितनी भी मनमानी और स्वेच्छाचारिता करता रहे कोई भी मंत्री कितनी ज्यादा लूटखसोट और जुल्म करता रहे, उसका इलाज कुछ नहीं निकल पाता। ये विरोधी लोग कुछ अर्से तक चिलाते हैं, कुछ बातें अखबारों से जनता

[डा० राम मनोहर लोहिया]

में फैलती हैं, लेकिन फिर वे बात शान्त हो जाया करती हैं। तो मुझे कहना है कि इस का जबाब हम लोगों को नहीं बल्कि सारे देश को ढूंढना है। अगर देश की जनता में आज्ञाकारिता की आदत पड़ गई हो तो, सभापति महोदय, आप जानते हैं कि किसी भी सरकार का सब से बड़ा मित्र होता है देश की जनता की आज्ञाकारिता, जो हुक्म आया, उसको फौरन मान लिया। इस लिये में कहना चाहता हूं कि भारत की जनता को आज्ञाकारिता की आदत को खत्म कर के एक नई आदत रखनी चाहिये, जो कोई हुक्म आये, उसको जाचों, परखो, और अगर अन्याय है तो उसके साथ लड़ो, उसका मुकावला करो, तभी अपने देश को अच्छा बना पाओगे।

मैं जानता हूं कि इन बातों के होते हुए विदेश नीती का अक्सर इधर उधर जिक्र कर देते हैं, क्योंकि उस में अखबारों के जरिये प्रचार करने का मौका मिलता है। देश में हम लोग बहुत बुरे हैं, लेकिन परदेश में तो अच्छे हैं। अभी अक्तूबर में तीनों का शिखर सम्मेलन होने जा रहा है। सम्मेलन होगा, तसवीरें छपेंगी, लोग समझेंगे कि चलो कोई बात नहीं, भूखे मरते हैं तो कोई बात नहीं प्यासे मरते हैं तो कोई बात नहीं, कम से कम बाहर तो शानोशौकत है। इस निपेक्षता की नीति के क्या नतीजे निकले, हैं, किस तरह से यह निपेक्षता की नीति चली है, इस लिये कुछ छोटी छोटी बातों को जानना जरूरी है। पहली बात तो यह है कि—गंगा गये, गंगा नाथ, जमना गये-जमना नाथ। वाशिंटन गये तो अमरीका मित्र, मास्को गए तो रूस मित्र। मैं नहीं जानता कि किसी और देश की निपेक्षता का क्या मतलब होता है, लेकिन प्रधान मंत्री जी की अभी पिछली विदेश यात्रा ने बिलकुल साबित कर दिया है कि—गंगा गये तो गंगा दास, जमना गये तो जमना दास। यह है इनकी निपक्षता की नीति। इस के अलवा तीनों का जो शिखर सम्मेलन ....

श्री कमल नयन बजाज (वर्धा) : गंगा जमना मिल जाती हैं।

श्री कृ० चं० शर्मा : बनारस में गंगा जमना मिल जाती हैं।

डा० राम मनोहर लोहिया : ठीक है तो रुस और अमरीका को मिलाओ। शर्मा जी, फिर सबसे बड़ा ताज दुनिया का आपके सिर पर रखा जायगा।

शिखर सम्मेलन कितनी अड़चने अभी से पैदा कर चुका है, उस पर आप ध्यान दें। मैं इस सदन को चेतावनी दे देना चाहता हूं कि न जाने कितने देशों में अभी से इस सम्मेलन और इस के करनेवालों के खिलाफ जहर उगला जा रहा है। लोग कहते हैं कि ये कहां से तीस-मारखां बन बैठे, इन को कब, किसने नेता बनाया था। ये बातें लंका में हो रही हैं, हिन्द-एशिया में हो रही हैं, अल्जीरिया में हो रही हैं। न जाने कितने देशों के नेताओं को इस पर उज़ हुआ है कि ये तीन लोग किस तरह से नेता बन बैठे।

इस के अलावा इनकी निर्पेक्षता की नीति की एक और बात, बड़े, सदमे की बात आप को बताऊं। खाली उस तरफ के लोगों को नहीं, बल्कि इस तरफ के लोगों को भी बतलाना चाहता हूं और मैं समझता हूं कि शायद भारत के दिमाग़ पर भी उस का कुछ असर पड़े। इस वक्त जो सबसे बड़ी घटना पूर्वी प्रदेश में हो रही है, हमारे पड़ोस में, पूर्वी बंगाल में जो इतना जबरदस्त जनता का

आन्दोलन हो रहा है उस पर यहां के लोगों की राय नहीं बनती हैं। इधर उधर चले जायेंगे लेकिन उस पर विचार नहीं करेंगे। अगर निर्पक्षता का यह मतलब होता है, तो असलियत से हटकर किसी तरह अपने मन को भूलावा देते रहा जाय, तो इस निर्पेक्षता को जितना जल्द हो, उखाड़ कर फेंक देना चाहिए।

सभापति महोदय : आपका समय हो गया है ।

डा० राम मनोहर लोहिया : मुझे पांच मिनट और दीजिये ।

पूर्वी बंगाल की बात सामने नहीं आ पाती। वह हमारा पड़ौसी है। वहां पर सैकड़ों आदमियों को गोली के घाट उतारा जा चुका है । जिस तरह से ये बांदा, पश्चिमी बंगाल और बस्तर में लोगों को गोली के घाट उतारा गया है, वहां पर भी एक लाख के करीब लोग जेलखानों में बन्द हैं । वहां के आवामी लीग के नेता शेख मुजीबुर्रहमान ने जो पुस्तिका छपाई है, वह मेरे पास किसी तरह से आ चुकी है। उनकी मांगों को मैंने पढ़ा है। उस से पता चलता है कि वहां भी जनता अंगड़ाई ले चुकी है। हो सकता है कि ताशकन्द समझौते का लोग जिक्र करें क्योंकि उसमें लिखा हुआ है कि किसी भी देश को दूसरे देश के अन्दरूनी मामलों में हस्तक्षेप नहीं करना चाहिये । ये सब शर्तें सरकारों के लिए हुआ करती हैं । लेकिन मुझे डर है कि इस भारत सरकार ने अपने प्रेस इत्तिला ब्यूरी की तरफ से अखबारों को तथा दूसरे जरियों से जनता को यह समझाया है कि तुम पूर्वी बंगाल के मामले में दखल मत देना, उनकी तरफ ज्यादा हमदर्दी मत दिखाना। अगर ऐसा हुआ है और मेरा विश्वास है कि यह हुआ है तब किसी भी तरह की एक दूसरे के प्रति हमदर्दी नहीं रह जाती है ....

सभापति महोदय : अब आप समाप्त करें।

डा० राम मनोहर लोहिया : तीन चार मिनट में मैं खत्म किये देता हूं।

सभापति महोदय : मैं अर्ज करूंगा कि जितना समय उचित था वह मैंने दे दिया है। और भी माननीय सदस्य बोलना चाहते हैं। अब आप खत्म करें। एक मिनट और ले लें।

डा० राम मनोहर लोहिया : यह कहा गया है कि हमारा घर फूटा है । हमारा घर बना ही नहीं फूट कहां से गया ? हम अपना घर बना रहे हैं । वही दो रास्ते हैं एक तो हड़तालों का और बन्द का और दूसरा चुनाव का रास्ता । वोटों की बात चुनावों को लेकर की जाती है । आप याद रखें कि जितने वोट थे उन में से केवल 23 वोट इनको मिले हैं, 77 वोट इनको नहीं मिले हैं । पचास वोट घर पर रहे हैं । 27 वोट इनके खिलाफ गये हैं। आखिर किसी न किसी दिन इनको जाना होगा । किसी न किसी दिन इनका यह हाल बन कर रहेगा ।

इस वक्त मैं ज्यादा कहने की स्थिति में नहीं हूं क्योंकि वक्त नहीं है। ये तो शान्ति के पैगम्बर हैं । लेकिन आप देखें कि एक एक कदम पर इन्होंने उलटी बात करने का फैसला किया है। जब अवमूल्यन हुआ और दाम बढ़े तो सब से पहले इनके होटलों में और विदेशी पोस्ट में दाम बढ़े और हवाई जहाजों में इन्होंने अपने दाम बढ़ाये। फिर भी ये कहते हैं कि दाम नहीं बढ़े हैं । प्रधान मंत्री जी, दाम बढ़ते चले जा रहे हैं। सिर्फ अपने बल के ऊपर आप कह देती हैं कि दाम नहीं बढ़े आप इस तरह से कहते हैं कि जनता एक तरीका बना ले कि इनके हवाई जहाजों को जाकर आग लगा दे क्योंकि ये बार बार कहते हैं कि जो व्यापारी अपने माल के दाम बढ़ायेंगे उनके खिलाफ कड़ी कार्रवाई आप करेंगे । आप जानती हैं कि यहीं पर दिल्ली शहर में चार पांच लाख आदमी झुग्गियों में रहते हैं। आठ लाख आदमी गैर-कानूनी बस्तियों में रहते हैं जिन्होंने पैसा देकर अपनी जमीनें

[डा० राम मनोहर लोहिया]

खरीदी हैं और उनको निकालने की कोशिश हो रही है। दिल्ली शहर उन्हीं के सहारे बनाया गया है। जब दिल्ली शहर बसाना था तब तो उनको बुला लिया था अब उनको उजाड़ने की कोशिश चल रही है। ऐसा नहीं होना चाहिये।

आखिरी बात उसी के साथ साथ मैं यह भी कहना चाहता हूं कि आप दुनिया को तो कहते हैं कि किराया मत बढ़ाओ लेकिन खुद जो सरकारी इमारतें होती हैं या निगम की इमारतें होती हैं क्या यह सही नहीं है कि कि सब से पहले ये हजरत खुद अपना किराया बढ़ाते हैं ? मैं समझता हूं कि इस वक्त इससे ज्यादा बड़ी बेईमानी और देश में कोई नहीं हो सकती है। अब वक्त आ गया है चाहे अब लोग अपनी जनसंख्या के आधार पर जो भी कह दिया करते हों कि खाली चुनाव ही एक तरीका है लेकिन उसके साथ दूसरे तरीके भी हैं जिनको हिन्दुस्तान की जनता जानती है। हिन्दुस्तान की जनता अंगड़ाई लिया करती है और वह तरीका चल रहा है। इसलिये नहीं चल रहा है कि चुनाव में जाना है, चुनाव जीतना है। मैंने कहा है कि 1966 का साल अकाल का साल रहा है, अवमूल्यन और रुपये की घिसाई का साल रहा है। इस साल यह भी पता चलता है कि यह सरकार भूमि हरण की सरकार है, इस साल पानी का अकाल, रोटी का अकाल रहा है। उसके साथ साथ अवमूल्यन हुआ है। जो कुछ भी जनता की तरफ से अंगड़ाई हो रही है, अंगड़ाई ली जा रही है उसके बारे में मैं कह सकता हूं कि ये राजनीतिक पार्टियां कुछ नहीं करती हैं, यह तो जनता अंगड़ाई ले रही है।

श्री राम सहाय पाण्डेय (गुना) : संसदीय जीवन में और संसदीय प्रथा में यह आवश्यक है और विरोधी दलों को इसकी स्वीकृति प्राप्त है कि वे अविश्वास का प्रस्ताव सरकार के खिलाफ लायें और किसी हद तक यह बात ठीक भी है। इसका कारण यह है कि इससे सारे देश के लोगों को इस बात का ऐहसास होता है कि वे इस बात को समझें कि विरोधी दल कितना जिम्मेदार है, उसका कितना बड़ा दायित्व है और उस दायित्व के निर्वाह के प्रति वह कितना जागरूक है। लेकिन आप देखें कि सारा देश इस बात को समझता है कि विरोधी दल का केवल एक दायित्व है, केवल एक जिम्मेदारी है कि उनकी कोई जिम्मेदारी नहीं है, कोई दायित्व नहीं है, विरोधी दल का केवल एक सिद्धान्त है कि उसका कोई सिद्धान्त नहीं है, विरोधी दल का केवल एक गुण है कि कोई गुण नहीं है और वह इसलिए कि विरोधी दल तमाम विभिन्न विचारधाराओं में बंटे हुए हैं। वह दिन प्रजातन्त्र के लिए और भारत भूमि के लिए बड़ा श्रेष्ठतम दिन होगा जिस दिन दो ही दल इस देश में होंगे और तब जो दल विरोधी दल होगा वह दायित्व की बात करेगा जिम्मेदारी की बात करेगा और इस प्रकार विरोधभास उसमें नहीं होगा। विरोधी दल का यह भी काम है कि आलोचना, कटु आलोचना, भर्त्सना करने के साथ साथ एक मार्ग-दर्शन भी दे और जनता को बताये कि हमने ये आल्टरनेटिव स्टैप्स गवर्नमेंट को बताये थे जिनका उसने पालन नहीं किया। सरकार भी वही उत्तम होती है कि जो राय, कोई अच्छी बात देश के विकास और उन्नति के लिए यदि विरोधी दल वालों की तरफ से आती है, उसे नतमस्तक होकर स्वीकार कर लेती है।

लेकिन आप देखें कि अभी अभी लोहिया जी ने कुछ बातें कही हैं, कुछ चेतावनी भी दी है और कुछ विद्रोह की बात भी कही है। दो रास्ते उन्होंने बताये हैं। एक चुनाव का और दूसरा विद्रोह का। इससे आप समझ सकते हैं कि उनका मंशा क्या थी उनकी मनोवति क्या थी और वे चाहते क्या हैं। जब वह यह

कहते हैं कि वह इस देश में हर घर को ऐसा देखना चाहते हैं जिसमें चिमनी लगी हो, धुआं ऊपर से निकले और हमारी महिलाओं की आंखें खराब न हों तो उनकी यह बात मुझे स्वीकार्य है। जब वह कहते हैं कि इस प्रकार की व्यवस्था हो कि शीतलामा और चेचक के सम्बन्ध में स्वास्थ्य संघ को निमंत्रण दिया जाए तो उनकी यह बात भी मुझे स्वीकार्य है। निश्चित रूप से मुझे ये बातें उनकी स्वीकार्य हैं। ऐसा होना भी चाहिए। लेकिन ये जो अच्छी अच्छी बातें जितनी हैं, यह जो अच्छी बातों के बारे में आप परामर्श देते हैं ये तभी कार्यान्वित हो सकती हैं जब आप विद्रोह की ज्वाला इस देश में न भड़कायें। यदि आप विद्रोह की ज्वाला पर इस देश को चलाना चाहें और साथ साथ आप यह कहें कि हमारा विश्वास प्रजातन्त्र में है, हमारी आस्था प्रजातंत्र में है, हमारी आस्था संसदीय प्रणाली में हैं, तो ये दोनों बातें साथ साथ कैसे चल सकती हैं। इस वास्ते आपको विद्रोह के रास्ते से हटना होगा। यह कैसे हो सकता है कि एक तरफ तो आप प्रजातंत्र के रास्ते पर चल कर चुनाव की बात करें और दूसरी तरफ विद्रोह की बात करें।

हम नहीं चाहते हैं कि इस देश में ऐसी स्थिति हो जिसको अकाल की स्थिति कहा जा सकता हो। यदि कहीं खाने की चीज़ों की कमी है, अनाज की कमी है तो परामर्श करके, सरकार से कह कर आप वहां अनाज पहुंचवायें। वहां अनाज पहुंचाया भी जा सकता है। जहां अधिक है वहां से जहां पर कम है, उन स्थानों को अनाज पहुंचाया जा सकता है और उसकी मांग भी की जा सकती है। लेकिन विरोधी दल के लोग और विशेषकर लोहिया जी के दल के लोग और उस दल के साथ साथ कम्युनिस्ट दल के लोग बन्द, घेरा डालो, लूटो, मारो, शस्त्रागारों को लूट लो सचिवालयों में घुस जाओ, जलाओ, सार्वजनिक सम्पत्ति का ध्वंस करो, विनाश करो, के नारे लगाते हैं, इसका प्रचार करते हैं।

आप सोच सकते हैं कि यदि इस रास्ते पर हम लोग गए तो कहां रहेगा प्रजातंत्र और कहां रहेगी यह संसदीय प्रणाली और कहां रहेगी यह सार्वभौमिक सत्ता, कहां रहेगी यह जनता की प्रभुसत्ता और कहां रहेगा यह चुनाव। तब यह संसद् तो रह ही नहीं सकती है। फिर तो एक भयंकर स्थिति देश के सामने पैदा हो जाएगी, एक विभीषिकापूर्ण स्थिति देश में पैदा हो जाएगी, देश में खून खराबा होगा, ध्वंस होगा, बरबादी होगी और उसके बाद आ जाएगा फैसिज़म जिस प्रवृत्ति के प्रतीक हैं श्री लोहिया जी। यह उनका कहना ठीक हो सकता है कि हम लोग क्या कर सकते हैं क्योंकि हमारी संख्या बहुत कम है। टुटरूटूं मिला करके ग्यारह आदमी उनकी पार्टी के यहां हैं। न जाने कैसे जोड़ लगा लिया है और ग्यारह बना दिया है जबकि उनकी टिकट पर भी इन में से कुछ चुन कर नहीं आए थे। लोहिया जी ने क्रान्ति की बात कही है और वह सुन्दर बात भी हो सकती है, एक सुन्दर क्रान्ति भी हो सकती है, वैचारिक क्रान्ति भी हो सकती है। लेकिन जिस क्रान्ति का नारा वह देते हैं, उस क्रान्ति में खून खराबे के लक्षण ही दिखाई देते हैं।

17 hrs.

विद्रोह और ध्वंस की कल्पना उसमें आती है, जिससे प्रजातन्त्र की जड़ें हिल जायेंगी आज इस बात को आप समझें कि उन्होंने कहा कि मस्त हाजिर जवाबी है। मखौल किया उन्होंने हमारे प्रधान मंत्री के निर्णयों का। स्पष्ट देखिये कि हमारे दल ने, जो सरकार ने संचालन का दायित्व लिये हुए है और राष्ट्र के प्रति दायित्व निर्वाह करने का जिम्मेदार है, कोई बात छिपाई नहीं है। डंके की चोट पर हम अपनी कमजोरियों को बतलाते हैं। क्या यह सत्य नहीं है कि हमने कहा कि अनाज की कमी है, क्या यह सत्य नहीं है कि हमने कहा कि हमारी प्लैनिंग में जो योजना के पीछे प्रयोजन था उसमें कमी आ गई, क्या हमने यह नहीं कहा कि प्रति व्यक्ति आय जितनी

[श्री राम सहाय पाण्डेय]

बढ़नी चाहिये थी उतनी नहीं बढ़ी है, क्या हमने यह यह नहीं कहा कि राष्ट्रीय श्राय जो 30 प्रतिशत बढ़नी चाहिये थी वह 14 प्रतिशत ही बढ़ी है।

सभापति महोदय : अब माननीय सदस्य अपना भाषण कल जारी रखेंगे।

17.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, August 3, 1966/Sravana 12, 1888 (Saka)

GMGIPND—LS III—(Ai) LSD—8-10- 66—970.